

NATIONAL COMPANY LAW TRIBUNAL

OBJECTION DATED 04.09.2023 TO 20.09.2023

PETITION & APPLICATION & ADDITIONAL DOCS & REPORTS

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	10/3/2023	CA(A) Merger and Amalgamation(Companies Act)	710102022562023		NEW LINE BUILDTECH PRIVATE LIMITED VS	Sub-section (I) of section 230	6/9/2023	Wrong section select,council detail missed in master index,memo of parties /brief synopsis/list of dates &&&&&&&& &&&&&&&&& mp;&&&& events missed, 2nd volume separate index missed, pg no 226 wrong arrange, master data missed,MoA &&&&&&&&&&&&&&&& mp;; AoA missed of others company how many companies to merge (come to registry)	Pranav V Shankar
2	17/05/2023	Company Petition IB (IBC)	710102045192023		CENTRAL BANK OF INDIA LIMITED VS MRS. TAMKEEN KOSAR	Section 95(1)	18/09/2023	&&&"&&&&qu ot;&&&"pdf not clear date missed in vakalatnama&&&"&& mp;&&&" index pagination blur &&&"	JEEVESH MEHTA
3	17/05/2023	Company Petition IB (IBC)	710102045182023		CENTRAL BANK OF INDIA LIMITED VS MOHD. ARHAM QURESHI	Section 95(1)	18/09/2023	&&&"&&&&qu ot;&&&"pdf not clear date missed in vakalatnama&&&"&& mp;&&&" index pagination blur &&&"	JEEVESH MEHTA
4	17/05/2023	Company Petition IB (IBC)	710102045152023		CENTRAL BANK OF INDIA LIMITED VS MOHD SALEEM QURESHI	Section 95(1)	18/09/2023	index pagination blur Pg-246 to 320 not clear date missed in vakalatnama	JEEVESH MEHTA
5	18/05/2023	Company Petition IB (IBC)	710102045432023		CENTRAL BANK OF INDIA LIMITED VS MOHD. ATIF QURESHI	Section 95(1)	18/09/2023	&&&"pdf not clear date missed in vakalatnama&&&" index pagination blur	JEEVESH MEHTA
6	17/05/2023	Company Petition IB (IBC)	710102045172023		CENTRAL BANK OF INDIA LIMITED VS MOHD MUQEEM QURESHI	Section 95(1)	18/09/2023	pdf not clear date missed in vakalatnama	JEEVESH MEHTA
7	22/05/2023	Company Appeal(Companies Act)	710102046122023		CENTRAL BANK OF INDIA LIMITED VS MOHD MUQEEM QURESHI	Sec 252 (3)	18/09/2023	company master data not proper show vakaltnama welfare and court fee missed income tax service missed	ASHISH
8	27/05/2023	Company Petition (Companies Act)	710102048202023		SKAAD INSURANCE SURVEYORS & LOSSASSESSORS PRIVATE LIMITED VS SUSHIL KUMAR AGARWAL	Sec. 241(1)	18/09/2023	(contact to registry) to file issue come to registry	Amit

21	28/08/2023	Company Petition IB (IBC)	710102074952023		SANJEEV KRISHAN SHRAMA VS ORIENTAL BANK OF COMMERCE	Section 94(1)	5/9/2023	affidavit notary missed Pg-22 to 26, pagination double not allowed Pg-54 missed as a vakalatnama	Prakash Legal Advisers
22	26/08/2023	Company Petition IB (IBC)	710102074532023		INDUSIND BANK LTD. VS R S RAMASUBRAMANIAM	Section 95(1)	18/09/2023	contact to regitsry regarding your file secton wrong	Vidushi
23	13/07/2023	Company Appeal(Companies Act)	710102060492023		INDUSIND BANK LTD. VS R S RAMASUBRAMANIAM	Sec 252 (1)	18/09/2023	income tax service wrong kindly dcit cell delhi high court serve	PANKAJ
24	31/08/2023	Company Petition (Companies Act)	710102076002023		GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	12/9/2023	memo of parties,missed brief synopsis and list of date and event wrong arrange 45 not clear vakaltanama missed counsel detail missed in index	Bhargavi Bhide
25	26/08/2023	Company Petition (Companies Act)	710102074402023		DESAI CONSTRUCTION PRIVATE LIMITED VS FERNAS CONSTRUCTION INDIA PRIVATELIMITED	Sec. 213	20/09/2023	cs detail missed in index	CS.K. Gaurav Kumar
26	31/08/2023	Company Petition IB (IBC)	710102076142023		ARTISAN SPIRITS PRIVATE LIMITED VS INDOSPIRIT DISTRIBUTION LIMITED	IBC Under Sec 9	18/09/2023	Pg-11 to 16,24 to 34,50,58 not clear please contact to registry date missed in vakalatnama	DHARMESH KOTADIA
27	2/9/2023	Company Petition IB (IBC)	710102076692023		GULSHAN KUMAR VS RAPID BUILDWELL LIMITED	Rule 11 of NCLT, 2016	13/09/2023	case type wrong	Alok
28	2/9/2023	Contempt Petition(Companies Act)	710102076832023		MR SUMIT GUPTA VS REGISTRAR OF COMPANIES (NCT OF DELHI)	Rule 11 of NCLT	19/09/2023	case type wrong	Alok
29	3/3/2022	Company Petition IB (IBC)	710102017482022		JAMMU AND KASHMIR BANK LIMITED VS DINESH BASIA	Section 95(1)	19/09/2023	memo party missed	Ashutosh
30	4/3/2022	Company Petition IB (IBC)	710102017752022		JAMMU AND KASHMIR BANK LIMITED VS RAJEEV GUPTA	Section 95(1)	4/9/2023	please replace and into VS in memo party Pg-5 to 73,75 to 121,137 to 142,237,238,239,282 to 291,342 to 358 not clear ticket not allowed on content of vakalatnama	Ashutosh
31	8/4/2022	Company Petition IB (IBC)	710102027102022		JAMMU AND KASHMIR BANK LIMITED VS RAJ SINGH GEHLOT	Section 95(1)	4/9/2023	section wrong please check ticket not allowed on content of vakalatnama	Ashutosh
32	29/06/2023	Company Petition IB (IBC)	710102055632023		B. KHERA FINANCIAL SERVICES PRIVATELIMITED VS RAJ SINGH GEHLOT	IBC Section 59	18/09/2023	Pg-62 to 72,142,blur need to upload clear copy	Anand Mohan
33	13/04/2022	Company Petition IB (IBC)	710102028812022		JAMMU AND KASHMIR BANK LIMITED VS GAURAV RATHI	Section 95(1)	20/09/2023	DD NOT SUBMITTED	Ashutosh
34	21/01/2022	Company Petition IB (IBC)	710102006692022		JAMMU AND KASHMIR BANK LIMITED VS GAGAR METALS PRIVATE LIMITED	IBC under Sec 7	19/09/2023	please remove volume-v double volume-4 index missed	Ashutosh
35	20/01/2022	Company Petition IB (IBC)	710102006372022		JAMMU AND KASHMIR BANK LIMITED VS GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	20/09/2023	DD NOT SUBMITTED	Ashutosh
36	20/01/2022	Company Petition IB (IBC)	710102006412022		JAMMU AND KASHMIR BANK LIMITED VS L.D. CRYSTALS PRIVATE LIMITED	IBC under Sec 7	19/09/2023	Pg-151 to 188 not clear	Ashutosh
37	20/01/2022	Company Petition IB (IBC)	710102006402022		JAMMU AND KASHMIR BANK LIMITED VS ACE MATRIX SOLUTIONS LIMITED	IBC under Sec 7	20/09/2023	DD NOT SUBMITTED	Ashutosh
38	21/01/2022	Company Petition IB (IBC)	710102006672022		JAMMU AND KASHMIR BANK LIMITED VS METALROD PRIVATE LIMITED	IBC under Sec 7	20/09/2023	DD NOT SUBMITTED	Ashutosh
39	5/9/2023	Intervention Petition (IBC)	710102077272023		PALIKA TOWNS LLP VS MOSER BAER SOLAR LIMITED	Rule 11 of NCLT, 2016	14/09/2023	section wrong memo party missed list of date and events missed	Nistha Gupta
40	5/9/2023	Company Appeal(Companies Act)	710102077412023		PALIKA TOWNS LLP VS MOSER BAER SOLAR LIMITED	Sec 252 (3)	20/09/2023	Please Change petitioner respondents name Contact To Registry	Ashish Singh

41	20/01/2022	Company Petition IB (IBC)	710102006422022		JAMMU AND KASHMIR BANK LIMITED VS FERROUS INVESTMENTS PRIVATE LIMITED	IBC under Sec 7	19/09/2023	Pg-749 to 750 not clear	Ashutosh
42	6/9/2023	Company Appeal(Companies Act)	710102077632023		JAMMU AND KASHMIR BANK LIMITED VS FERROUS INVESTMENTS PRIVATE LIMITED	Sec 252 (3)	13/09/2023	petition every pages not sign 63 all annexure every pages not sign and true copy income tax service missed	MRINAL HARSH VARDHAN
43	6/9/2023	Company Petition IB (IBC)	710102077672023		M/S. INDO SPIRITS VS ORIGIN APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	19/09/2023	Pg-1043 not clear	ANAND
44	8/9/2023	Transfer Petition(Companies Act)	710102078152023		DHARA LIFESCIENCE PRIVATE LIMITED VS NESTOR PHARMACEUTICALS LIMITED	Sec 434	14/09/2023	wrong section and case type wrong memo of party missing vakalatnama missed	S VISHNU SANKAR
45	9/9/2023	Company Petition IB (IBC)	710102078352023		D R INTERNATIONAL PRIVATE LIMITED VS VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	20/09/2023	need to true copy on every pages 9-3-B certificate or reply of demand notice missed	Anand Mohan
46	11/9/2023	Company Petition IB (IBC)	710102078502023		SHREE RADHE GOVIND ENERGY VS JUNIPER GREEN THREE PRIVATE LIMITED	IBC Under Sec 9	19/09/2023	date and place missed Pg-62,66,67,69,71,73,75,109 to 138,141 to 171 not clear welfare missed @ 5 rs	Mohit D Ram
47	9/9/2023	Company Petition IB (IBC)	710102078362023		SADHANA CITY HOMES PRIVATE LIMITED VS UPAL BUILDTECH PRIVATE LIMITED	IBC under Sec 7	19/09/2023	pdf not uploaded please re-upload	Rachit
48	9/9/2023	Company Petition IB (IBC)	710102078372023		BANK OF INDIA LIMITED VS JTPL PRIVATE LIMITED	IBC under Sec 7	19/09/2023	service missed court fee and welfare missed	MITAL AND MITAL
49	6/9/2023	Company Petition IB (IBC)	710102077992023		SPICE ONLINE PRIVATE LIMITED VS JTPL PRIVATE LIMITED	IBC Under Sec 10	15/09/2023	SPICE ONLINE PRIVATE LIMITED wrong entry in the portal Pg-178,180 to 189,193,9,194 to 197,207 not clear	SUHAS PUTHIGE
50	7/9/2023	Company Petition IB (IBC)	710102078102023		AGGARWAL PLY HOUSE VS TECHNO FAC CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	15/09/2023	pagination wrong in index Pg-146 to 151 not clear	Parul Dhurvey
51	8/9/2023	Company Petition IB (IBC)	710102078182023		RAKESH BHATIA VS TECHNO FAC CONTRACTS PRIVATE LIMITED	Application under any other provisions-IBC	15/09/2023	case type wrong	SHITAL KHATRI
52	9/9/2023	Company Petition IB (IBC)	710102078332023		UPAL BUILDTECH PRIVATE LIMITED VS STARGAZE ENTERTAINMENT PRIVATE LIMITED	IBC Under Sec 9	19/09/2023	incomplete file please do proper file	Shashwat Srivastava
53	6/9/2023	Company Petition IB (IBC)	710102077852023		M/S. INDO SPIRITS VS CHANMEET LEASING AND FINANCE PVT. LTD.	IBC Under Sec 9	19/09/2023	Pg-1064 not clear date missed in vakalatnama	ANAND
54	11/9/2023	Company Petition (Companies Act)	710102078772023		SMT ANJU GOEL VS M/S BLUE FLUDICS PVT. LTD.	Sec. 241(1)	14/09/2023	due to payment section 242,213,149(10),149(11),,118,119 70,72,74-75,89-90,115,120,131,147 page not clear proof of service missed	ROHIT GOEL
55	12/9/2023	Company Petition IB (IBC)	710102079242023		BANK OF MAHARASHTRA VS PRASANN MAL LODHA	Section 95(1)	19/09/2023	"master data missed date missed in vakalatnama "	UTKARSH DWIVEDI
56	11/9/2023	Company Petition IB (IBC)	710102078642023		ADAMYA EXPORT & IMPORT PRIVATE LIMITED. VS AADHAR INFRAHOLDING LIMITED	IBC under Sec 7	19/09/2023	Pg-68 to 71 not clear need to true copy sign on every pages	Vaibhav
57	11/5/2023	Company Petition IB (IBC)	710102043222023		AIR TRANSPORT CORPORATION ASSAM PRIVATE LTD VS POWER GRID CORPORATION OF INDIA LIMITED	IBC Under Sec 9	20/09/2023	council details missed after memo party	Gulshan Kr.
58	12/9/2023	Company Petition IB (IBC)	710102079222023		BANK OF MAHARASHTRA VS BINOD KUMAR JAIN	Section 95(1)	19/09/2023	master data missed date missed in vakalatnama	UTKARSH DWIVEDI
59	12/9/2023	Company Petition IB (IBC)	710102079252023		BANK OF MAHARASHTRA VS NEELAMANI JAIN	Section 95(1)	19/09/2023	"master data missed date missed in vakalatnama "	UTKARSH DWIVEDI

70	16/09/2023	Company Petition (Companies Act)	710102080422023		MALINI KUMAR VS MAGPIE REALTY PRIVATE LIMITED	Sec. 241(1)	19/09/2023	due to payment section 242 and 244 62,64-67,73,75,77-78,84-86,98-106,108-130,131-172 page not clear 130,132 english translation	Pankaj
71	19/09/2023	Company Petition IB (IBC)	710102080992023		VISION ONE INDIA CONSULTING SERVICES PRIVATE LIMITED VS ASHOK TIWARI	Section 95(1)	20/09/2023	as per advocate	Rang Bahadur Singh
72	7/7/2023	Company Petition IB (IBC)	710102057802023		BRILLIANT METALS PRIVATE LIMITED VS JYOTI BANSAL	Section 95(1)	19/09/2023	jurisdiction wrong	Palash Singhai
73	18/09/2023	Company Petition (Companies Act)	710102080852023		MIDWAY DEALCOM PRIVATE LIMITED VS JYOTI BANSAL	Sec. 230-232 - Second Motion	19/09/2023	case type wrong and 2nd motion not link and 3rs court and 25rs welfare missed	Ashish Choudhury
74	7/9/2023	Company Appeal(Companies Act)	710102078142023		MIDWAY DEALCOM PRIVATE LIMITED VS JYOTI BANSAL	Rule 11 of NCLT	19/09/2023	memo party missing and case type wrong and notary missing in affidavit and welfare and court fee missing	NIWAS KUMAR
75	17/09/2023	Company Petition IB (IBC)	710102080602023		ALL INDIA PAINTS THROUGH ITS PROPRIETOR MR DEVENDER KUMAR CHOPRA VS ROBBINS TUNNELING AND TRENCHLESSTECHNOLOGY (INDIA) PRIVATE LIMITED	IBC Under Sec 9	19/09/2023	date missed in vakalatnama	Bhargav
76	10/2/2023	Company Petition IB (IBC)	710102014922023		PIYUSH MATHUR VS SIMPA ENERGY INDIA PRIVATE LIMITED	Sec 42	20/09/2023	documents not showing	Ms. Tanu
77	20/09/2023	Contempt Petition (IBC)	710102081442023		RANJAN CHAKRABORTI VS SONI E VEHICLE PVT LTD	Sec 60(5)	20/09/2023	section wrong please mention in pdf anf please choose technically rule-11, lsi of date and berif synopsis missed please choose documents type petition	RANJAN
78	27/02/2023	Interlocutory Application (I.B.C)	710102019522023	COMPANY PETITION IB (IBC)/549(ND)2022	SHER SINGH VS SARGAM INDIA ELECTRONICS PRIVATE LIMITED	Sec 60(5)	18/09/2023	do not add parties in Online portal Multiple Times, add only once, delete extras.	SUMAN DEVI
79	17/06/2023	Interlocutory Application (I.B.C)	710102053762023	COMPANY PETITION IB (IBC)/559(PB)2017	PADIA TIMBER VS M/S PADIA TIMBER COMPANY PVT. LTD.	Sec 60(5)	18/09/2023	Jagdessh kumar morri Liquidator and applicant details fill on line portal and Delete all Previous and Delete Previous Document PDF	Pankaj
80	11/7/2023	Restoration Application (IBC)	710102059322023	COMPANY PETITION IB (IBC)/142(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VS PMS-COM-PRO (INDIA) PRIVATE LIMITED	Rule 11 of NCLT, 2016	14/09/2023	Full Counsel Detail Missing After Index Correct main case no. in Prayer Section wrong Choose Section 48(2) in Technically or any other Prov. IBC	RAVIKUMAR
81	19/07/2023	Interlocutory Application (I.B.C)	710102063442023	COMPANY PETITION IB (IBC)/223(ND)2020	M/S D. LIGHT ENERGY PRIVATE LIMITED VS M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 66(1)	14/09/2023	Double Page Numbering Not Allowed Delete M/s D. Light Energy Private Limited From Online Portal IA Total Pages mismatch with index Main case no. with Cause Title Missing In Vakala Nama	RAJIV MALIK
82	19/07/2023	Interlocutory Application (I.B.C)	710102063522023	COMPANY PETITION IB (IBC)/505(ND)2022	KISHORI LAL VS AYYAGARI VISWANADHA SARMA	Sec 60(5)	18/09/2023	All documents merge in one pdf true copy sign missing in annexure page all documents merge in one pdf	CHANDRA SHEKHER YADAV
83	19/07/2023	Interlocutory Application (I.B.C)	710102063462023	COMPANY PETITION IB (IBC)/223(ND)2020	M/S D. LIGHT ENERGY PRIVATE LIMITED VS M/S D. LIGHT ENERGY PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	20/09/2023	due payment other section 45 and 50 (Sections Mismatch in Index and in Application) section mention online portal according to your pdf Add all Parties on online Portal according to MOP	RAJIV MALIK
84	21/07/2023	Interlocutory Application (I.B.C)	710102064022023	COMPANY PETITION IB (IBC)/706(PB)2018	ASSISTANT COMMISSIONER VS ERA BUILDING SYSTEMS LTD & APEX BUILDSYS LTD	Sec 60(5)	4/9/2023	counsel details missing on index, mop and prayer section mention in index, memo of parties missing Plz attach top of the PDF	Assistant Commissioner

85	21/07/2023	Restoration Application (Companies Act)	710102064002023	COMPANY PETITION (COMPANIES ACT)/182(ND)2019	TRANSCONTINENTAL FREIGHT SERVICES INDIA PVT LTD VS SUMERU VERRDHE TECHNOLOGIES PVT LTD	Rule 11 of NCLT	13/09/2023	Section not Mention In Index place Memo of Parties on very top after index and mention in index also. and subsequently re arrange page numbering Correct Particulars and Page no. in Sequence in your Index	Shivam
86	22/07/2023	Interlocutory Application (I.B.C)	710102064332023	COMPANY PETITION IB (IBC)/654(ND)2021	SATYENDRA SHARMA(APPLICATION UNDER SECTION 9 AGAINST STAR INFOVISION PRIVATE LIMITED) VS STAR INFOVISION PRIVATE LIMITED	Sec 60(5)	15/09/2023	Wrong file.. cannot be considered as Application .. File restoration application or Contact to Registry	MOHD NAZIM KHAN
87	25/07/2023	Interlocutory Application (I.B.C)	710102065132023	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Sec 60(5)	18/09/2023	Wrong filing. please file in additional	RAJIV MALIK
88	28/07/2023	Interlocutory Application (I.B.C)	710102066622023	COMPANY PETITION IB (IBC)/398(PB)2017	ANIL KUMAR SHARMA LIQUIDATOR MACRO COMMERCE PRIVATE LIMITED VS MANOJ KUMAR TYAGI AND ORS	Application under any other provisions-IBC	14/09/2023	wrong Affidavit attached main case no. and Cause title Wrong	Dhananjaya Sud
89	4/8/2023	Interlocutory Application (I.B.C)	710102068082023	COMPANY PETITION IB (IBC)/330(ND)2021	ASHWANI KUMAR SINGLA RESOLUTION PROFESSIONAL FOR M/S ANSAL PROPERTIES AND INFRASTRUCTURE LTD. VS MANOJ KUMAR TYAGI AND ORS	Sec 60(5)	12/9/2023	True copy sign Missing Double Page Numbering Vol -4 Two times Uploaded	RAKESH KUMAR
90	8/8/2023	Interlocutory Application (I.B.C)	710102069212023	COMPANY PETITION IB (IBC)/1935(PB)2019	SMS PARYAVARAN LIMITED VS MANOJ KUMAR TYAGI AND ORS	Application under any other provisions-IBC	20/09/2023	Applicant detail incomplete on online portal. details missing on application	Brijesh Kumar Tamber
91	9/8/2023	Interlocutory Application (I.B.C)	710102069542023	COMPANY PETITION IB (IBC)/160(PB)2018	WHITE METALS LIMITED VS ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED	Rule 11 of NCLT, 2016	18/09/2023	all party in memo party should be on online portal	NAVEEN CHAWLA
92	12/8/2023	Interlocutory Application (I.B.C)	710102070382023	COMPANY PETITION IB (IBC)/229(PB)2019	MUKESH KUMAR JAIN RP OF TRANS GULF FROZEN FOOD CONTAINERS PVT LTD VS SUNEET DEWAN	Sec 25(j)	20/09/2023	mention main case no on vakalatnama	Sumit Sinha
93	8/8/2023	Interlocutory Application (I.B.C)	710102069262023	COMPANY PETITION IB (IBC)/204(ND)2021	RUPESH KUMAR VS HITEL GOEL -IRP OF SUPERTECH LIMITED	Sec 60(5)	20/09/2023	sign missing in application page and sign missing in annexure page and tickets paste on vakalatama in blank side and respondent detail incomplete on online portal	Anurag
94	10/8/2023	Interlocutory Application (I.B.C)	710102069632023	COMPANY PETITION IB (IBC)/1481(PB)2018	GULSHAN GABA VS CORPORATION BANK	Application under any other provisions-IBC	19/09/2023	1 Rs court fee are missing in vakalatnama.	Gulshan Gaba
95	21/08/2023	Company Appeal (IBC)	710102072602023	COMPANY PETITION IB (IBC)/731(PB)2018	AIRPORTS AUTHORITY OF INDIA VS PUNJ LLYOD LIMITED	Sec 42	18/09/2023	pleasee fill aswini mehra in respondent name and list of date and brief synopsis missed vakalatnama pagination missed	Ashwarya Sinha
96	17/08/2023	Interlocutory Application (I.B.C)	710102071402023	COMPANY PETITION IB (IBC)/702(ND)2021	MUKESH CHAND JAIN VS PUNJ LLYOD LIMITED	Rule 11 of NCLT, 2016	15/09/2023	section choose online according to your pdf choose rule 11 Online Portal	Mukesh Chand Jain
97	18/08/2023	Restoration Application (Companies Act)	710102071932023	COMPANY PETITION (COMPANIES ACT)/255(ND)2018	BALAK RAM NEHRA VS REGIONAL DIRECTOR	Application under any other provisions	19/09/2023	mention applicant sign in prayer.	RAKESH KUMAR
98	25/08/2023	Interlocutory Application (I.B.C)	710102073762023	COMPANY PETITION IB (IBC)/2628(ND)2019	SHRAVAN KUMAR VISHNOI VS SATYAJIT SINGH MAJITHIA	Sec 66(1)	14/09/2023	Page numbering Missing according to index heading mention on page no 1 (memo of parties)	VIPIN KUMAR KUSHWAHA
99	25/08/2023	Restoration Application (IBC)	710102074182023	COMPANY PETITION IB (IBC)/43(ND)2018	RANVEER SINGH VS UJALA PUMPS PVT. LTD.	Sec 60(5)	5/9/2023	section wrong	ROHIT GOEL
100	28/08/2023	Interlocutory Application (I.B.C)	710102074962023	COMPANY PETITION IB (IBC)/1718(PB)2018	SHIV DAYAL SHARMA VS THREE C PROJECTS PVT LTD	Sec 60(5)	20/09/2023	applicant details fill online according to mop	JURISTICA
101	24/08/2023	Interlocutory Application (I.B.C)	710102073672023	COMPANY PETITION IB (IBC)/143(ND)2020	BRIJESH SINGH BHADAURIYA VS THREE C PROJECTS PVT LTD	Rule 11 of NCLT, 2016	18/09/2023	True copy missing	BRIJESH SINGH BHADAU

102	23/08/2023	Company Application(Companies Act)	710102073402023	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	LAXMI TALATI VS HERO MOTOCROP LIMITED	Rule 11 of NCLT	15/09/2023	Wrong service Re upload it Wrong section (choose rule 11) Point no. 2 of Index is Hiding Content sign Missing on Index , memo of Party and Prayer, True copy sign Missing on Annexures 1 Rs.. Court fee Ticket Missing on Vakalatnama 2. Application for impleadment and condonation of delay will be file Separate, remove both	DIVAYA PRAKASH
103	26/08/2023	Restoration Application (Companies Act)	710102074432023	COMPANY APPEAL(COMPANIES ACT)/224(ND)2022	KATHURIA HOSPITALITY PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 48	19/09/2023	Main case no. Missing On Vakalatnama 1 Rs. Court fee ticket Missing on Vakalatnama Order Not Opening, seems Technical Error. Kindly Re-upload It	ANKUR CHAWLA
104	27/08/2023	Interlocutory Application (I.B.C)	710102074762023	COMPANY PETITION IB (IBC)/2628(ND)2019	SHRAVAN KUMAR VISHNOI VS SWARAJ KARANTI INFRATECH PRIVATE LIMITED	Application under any other provisions- IBC,Application under any other provisions- IBC	13/09/2023	dua payment section 31.need every page sign and true copy in annexure. page no.343,958,955,964 are not clear.	ABHISHEK
105	31/08/2023	Interlocutory Application (I.B.C)	710102075922023	COMPANY PETITION IB (IBC)/389(ND)2022	HARVINDER SINGH VS SWARAJ KARANTI INFRATECH PRIVATE LIMITED	Application under any other provisions- IBC	4/9/2023	fill all details in online portal.	Kanika
106	31/08/2023	Interlocutory Application (I.B.C)	710102075932023	COMPANY PETITION IB (IBC)/389(ND)2022	HARVINDER SINGH VS SWARAJ KARANTI INFRATECH PRIVATE LIMITED	Application under any other provisions- IBC	4/9/2023	fill all details in online portal.	Kanika
107	30/08/2023	Company Application(Companies Act)	710102075902023	COMPANY PETITION (COMPANIES ACT)/174(PB)2020	SHIPRA PROMOTORS PRIVATE LIMITED VS RAJENDRA KUMAR GUPTA AND ORS	Rule 11 of NCLT	15/09/2023	section wrong. added all petitioner and respondent in online portal. year wrong in vakalatnama.	MRINAL HARSH VARDHAN
108	31/08/2023	Interlocutory Application (I.B.C)	710102075912023	COMPANY PETITION IB (IBC)/389(ND)2022	HARVINDER SINGH VS RAJENDRA KUMAR GUPTA AND ORS	Application under any other provisions- IBC	4/9/2023	fill all details in online portal.	Kanika
109	30/08/2023	Interlocutory Application (I.B.C)	710102075632023	COMPANY PETITION IB (IBC)/572(ND)2022	HAMMURABI & SOLOMON PARTNERS VS RAJENDRA KUMAR GUPTA AND ORS	Rule 11 of NCLT, 2016	5/9/2023	incomplete file please do proper file	HAMMURABI & SOLOMON PARTNERS
110	28/05/2023	Interlocutory Application (I.B.C)	710102048352023	COMPANY PETITION IB (IBC)/1529(ND)2019	MR ASHWIN LILADHAR SHAH VS MR PRABHAKAR KUMAR	Sec 60(5)	20/09/2023	vakalatnama not mention in index but attach(Mention in index and upload along with Vol-2 at the end) welfare 25 rs fees ticket missing in vakalatnama details not mentioned of para no. b of prayer	Rashmi
111	31/08/2023	Interlocutory Application (I.B.C)	710102076022023	COMPANY PETITION IB (IBC)/389(ND)2022	HARVINDER SINGH VS MR PRABHAKAR KUMAR	Application under any other provisions- IBC	4/9/2023	fill all details in online portal.	Kanika
112	26/04/2023	Interlocutory Application (I.B.C)	710102039032023	COMPANY PETITION IB (IBC)/923(PB)2018	NITYA NAND SHARMA VS RABINDRA KUMAR MINTRI	Sec 60(5),Sec 60(5)	19/09/2023	Add MANOJ SHARMA Details also on Online Portal and Do true copy on Annexures Pages	LOKESH SHARMA
113	1/9/2023	Interlocutory Application (I.B.C)	710102076372023	COMPANY PETITION IB (IBC)/446(ND)2023	DSS INFRASTRUCTURE PRIVATE LIMITED VS IDBI TRUSTEESHIP SERVICES LIMITED	Application under any other provisions- IBC	14/09/2023	section wrong online according to application and applicant and respondent detail mismatch on online portal vakalatnama mention in index but not attach	KNM & Partners
114	28/08/2023	Interlocutory Application (I.B.C)	710102075142023	COMPANY PETITION IB (IBC)/923(PB)2018	KISHORE SINDHU & ANR. VS SH. RABINDRA KUMAR MINTRI RESOLUTION PROFESSIONAL	Sec 60(5)	19/09/2023	Attach affidavit of Smt. Meenu Sindhu	KK
115	31/08/2023	Interlocutory Application (I.B.C)	710102076112023	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS MR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	15/09/2023	due payment 60(5) or correct page no 6 (SECTIONS 43 AND 60(5))	ARGUS PARTNERS
116	31/08/2023	Interlocutory Application (I.B.C)	710102076222023	COMPANY PETITION IB (IBC)/48(PB)2020	YUKATI E SERVICES LIMITED VS JAIPURIA BUILDCON PVT. LTD	Sec 60(5)	4/9/2023	sign missing in application page	HEMANT SHARMA

117	1/9/2023	Interlocutory Application (I.B.C)	710102076362023	TRANSFER APPLICATION (IBC)/21(PB)2023	VIVEK KHANNA & ORS. VS SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	5/9/2023	memo party missing and section wrong according your pdf and sign missing in index and need to sign every page in application and notary missing in affidavit and applicant and counsel sign missing in prayer	Apoorva Thakral
118	1/9/2023	Interlocutory Application (I.B.C)	710102076352023	COMPANY PETITION IB (IBC)/943(PB)2020	MANISH AGARWAL RP VS SPAZE TOWERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/9/2023	section wrong and memo party missing	KUNAL
119	31/08/2023	Interlocutory Application (I.B.C)	710102076172023	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS MR. R. K. ARORA	Sec. 45 (1)	18/09/2023	Dua payment 60(5) or change page no 4 annexures file in one pdf	ARGUS PARTNERS
120	31/08/2023	Interlocutory Application (I.B.C)	710102076152023	COMPANY PETITION IB (IBC)/24(PB)2018	RBL BANK LIMITED VS RAM RATAN KANOONGO	Sec 60(5)	19/09/2023	amended memo of party nclt order missed applicant respondent details fill online according to mop	Vidushi
121	10/5/2023	Interlocutory Application (I.B.C)	710102042832023	COMPANY PETITION IB (IBC)/882(ND)2020	RAVI PRAKASH RAO VS RESOLUTION PROFESSIONAL - MR. ATUL MITTAL	Sec 60(5)	12/9/2023	plz make sub index of pdf 2 properly	Ujwala Uppaluri
122	1/9/2023	Interlocutory Application (I.B.C)	710102076532023	COMPANY PETITION IB (IBC)/108(ND)2023	BANK OF BARODA VS GOLDENLINE INFRASTRUCTURES PRIVATELIMITED	Rule 11 of NCLT, 2016	4/9/2023	due payment other section ticket not allow mid on vakalatnama and court fee missing in vakalatnama and memo party missing and memo party missing and sing missing in application page	VINAY ATTRI
123	1/9/2023	Interlocutory Application (I.B.C)	710102076612023	COMPANY PETITION IB (IBC)/143(ND)2020	BRIJESH SINGH BHADAURIYA VS GOLDENLINE INFRASTRUCTURES PRIVATELIMITED	Application under any other provisions- IBC	5/9/2023	irp detail incomplete online portal and true copy missing in annexure page	BRIJESH SINGH BHADAU
124	2/9/2023	Interlocutory Application (I.B.C)	710102076742023	COMPANY PETITION IB (IBC)/571(ND)2020	GUJARAT HYDROCARBONS AND POWER SEZ LTD. VS SREI INFRASTRUCTURE FINANCE LTD.	Rule 11 of NCLT, 2016	13/09/2023	applicant respondent details fill online according to mop true copy sign missing	ROBIN SINGH SIROHI
125	16/08/2023	Interlocutory Application (I.B.C)	710102071122023	COMPANY PETITION IB (IBC)/440(ND)2021	ARUNAV MOULIK VS MANOHAR LAL VIJ	Sec 60(5)	14/09/2023	page no. 234 not clear.	SHYAM
126	1/9/2023	Interlocutory Application (I.B.C)	710102076672023	COMPANY PETITION IB (IBC)/398(PB)2017	MANOJ TYAGI VS ANIL KUMAR SHARMA LIQUIDATOR OF MACRO COMMERCE PVT LTD	Rule 11 of NCLT, 2016	18/09/2023	anil sharma detail fill on line as a applicant MANOJ TYAGI remove from respondent in PDF	FARRUKH KHAN
127	2/9/2023	Interlocutory Application (I.B.C)	710102076782023	COMPANY PETITION IB (IBC)/840(PB)2018	M/S S L CONSUMER PRODUCTS LIMITED VS PEC LTD	Sec 60(5)	14/09/2023	M/S S L CONSUMER PRODUCTS LIMITED remove as applicant.	Davesh Bhatia
128	3/9/2023	Interlocutory Application (I.B.C)	710102076862023	COMPANY PETITION IB (IBC)/2130(ND)2019	PANKAJ BAGLA AND SWATI BAGLA VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	14/09/2023	case type wrong. section mention in online portal. section mention in index or application page no. 11 not clear. 1 Rs court fee missing in vakalatnama.	Harshit Kedawat
129	1/9/2023	Interlocutory Application (I.B.C)	710102076662023	COMPANY PETITION IB (IBC)/398(PB)2017	VIJENDER SINGH VS ANIL KUMAR SHARMA LIQUIDATOR OF MACRO COMMERCE PVT LTD	Rule 11 of NCLT, 2016	15/09/2023	add Anil Sharma details on Petitioner column on online portal	FARRUKH KHAN
130	2/9/2023	Interlocutory Application (I.B.C)	710102076682023	COMPANY PETITION IB (IBC)/398(PB)2017	PINKI HUDDA VS ANIL KUMAR SHARMA LIQUIDATOR OF MACRO COMMERCE PVT LTD	Rule 11 of NCLT, 2016	18/09/2023	anil shama detail fill online portal aa a applicant or pinki hudda details remove as a respondent in online pdf	FARRUKH KHAN
131	16/07/2023	Interlocutory Application (I.B.C)	710102062372023	COMPANY PETITION IB (IBC)/1527(PB)2018	BANK OF BARODA VS ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED	Rule 11 of NCLT, 2016	4/9/2023	All party in memo party should be on online portal attach order regarding for AMENDED MEMO OF PARTIES	Sougat Sinha

132	2/9/2023	Interlocutory Application (I.B.C)	710102076812023	COMPANY PETITION IB (IBC)/712(PB)2019	COMMERCIAL TAX OFFICER AMAINDAKARAI CIRCLE VS TVL. YOGENDER PAL SINGHAL - LIQUIDATOR	Sec 60(5),Rule 11 of NCLT, 2016	5/9/2023	ib not mention in main case and counsel detail missing in prayer and memo party missing and please attach the vakalatanama after the affidavit and welfare and court fee missing in vakaltnama and page no. not mention index	Assistant Commissioner
133	16/07/2023	Interlocutory Application (I.B.C)	710102062382023	COMPANY PETITION IB (IBC)/1527(PB)2018	BANK OF BARODA VS DY. COMMISSIONER OF INCOME TAX CENTRAL CIRCLE - II	Rule 11 of NCLT, 2016	4/9/2023	applicant respondent detail fill online according to mop attach order regarding AMENDED MEMO OF PARTIES	Sougat Sinha
134	16/07/2023	Interlocutory Application (I.B.C)	710102062392023	COMPANY PETITION IB (IBC)/1527(PB)2018	BANK OF BARODA VS YES BANK LIMITED	Rule 11 of NCLT, 2016	4/9/2023	applicant respondent fill online according to mop attach order regarding for AMENDED MEMO OF PARTIES	Sougat Sinha
135	4/9/2023	Interlocutory Application (I.B.C)	710102077052023	COMPANY PETITION IB (IBC)/559(ND)2021	ANIL GOEL AUTHORIZED REPRESENTATIVE OF AAA INSOLVENCY PROFESSIONALS LLP RP OF MOTHER PRIDE EDUCATION INSTITUTION PVT. LTD. VS YES BANK LIMITED	Regulation 30, CIRP Regulations, 2016	18/09/2023	please mention IBC before the case number in pdf	AMAR VIVEK
136	1/9/2023	Interlocutory Application (I.B.C)	710102076312023	COMPANY PETITION IB (IBC)/84(ND)2019	JAI CHAND BUNKAR VS HORIZON CONCEPT PVT. LTD.	Sec 60(5)	14/09/2023	true copy missing in annexures	Navruti ojha
137	15/06/2023	Interlocutory Application (I.B.C)	710102053442023	COMPANY PETITION IB (IBC)/882(ND)2020	DEEPAK BANSAL VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	12/9/2023	COUNSEL DETAIL MISSING IN PRAYER AFFIDAVIT please delete previous document	Ujwala Uppaluri
138	4/9/2023	Miscellaneous Application (IBC)	710102077222023	COMPANY PETITION IB (IBC)/1006(ND)2019	GHANSHYAM ANAND VS MR. SATI RAM YADAV	Application under any other provisions-IBC	19/09/2023	case type wrong select interlocutory application IBC and true copy and sign missing in annexure page	RAJIV
139	4/9/2023	Miscellaneous Application (IBC)	710102077252023	COMPANY PETITION IB (IBC)/1006(ND)2019	MR. ANANT KIRAN VS MR. SATI RAM YADAV DIRECTOR M/S. JBB-EVEREST BUILDTECH PVT. LTD.	Application under any other provisions-IBC	19/09/2023	case type wrong select interlocutory application IBC and true copy sign missing	RAJIV
140	18/07/2023	Interlocutory Application (I.B.C)	710102063002023	COMPANY PETITION IB (IBC)/223(ND)2020	M/S D. LIGHT ENERGY PRIVATE LIMITED VS M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 60(5)	20/09/2023	Section Wrong plz choose any other provision IBC in online portal	Rajiv Malik
141	4/9/2023	Company Application(Companies Act)	710102077062023	COMPANY PETITION (COMPANIES ACT)/1176(ND)2016	MONA AGARWAL VS GHAZIABAD ENGINEERING COMPANY LIMITED	Section 420	5/9/2023	all party's in memo party should be on online portal and rs.20 welfare and court fee rs.1 missing in vakaltnama and all applicant affidavit missing	Rohit Puri
142	2/9/2023	Interlocutory Application (I.B.C)	710102076802023	COMPANY PETITION IB (IBC)/712(PB)2019	COMMERCIAL TAX OFFICER AMAINDAKARAI CIRCLE VS TVL. YOGENDER PAL SINGHAL - LIQUIDATOR	Sec 60(5)	5/9/2023	case type wrong	Assistant Commissioner
143	4/9/2023	Interlocutory Application (I.B.C)	710102077262023	COMPANY PETITION IB (IBC)/3(ND)2020	RKG FUND I AND RKG FUND III VS MR. DEEPAK MAINI RESOLUTION PROFESSIONAL FOR AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED & ORS.	Sec 60(5),Rule 11 of NCLT, 2016	12/9/2023	all respondent incomplete on online portal	Shaurya Shyam

144	5/9/2023	Interlocutory Application (I.B.C)	710102077402023	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS SONI E VEHICLE PVT LTD	22(3)(b)	20/09/2023	need true copy and sign in Annexure pages and Remove blank pages which is in between IA all pages not according to Index contact and email Missing on counsel details Proof of Service Missing in Index and in IA delete Minutes of Meeting and Upload POS in Place of it.	SUNNY GANGWANI
145	5/9/2023	Interlocutory Application (I.B.C)	710102077572023	COMPANY PETITION IB (IBC)/20(PB)2021	SAKET AGARWAL & FORTUNA HOLDINGS PRIVATE LIMITED VS SONI E VEHICLE PVT LTD	Rule 11 of NCLT, 2016	13/09/2023	case type wrong	Harish Taneja
146	5/9/2023	Interlocutory Application (I.B.C)	710102077442023	COMPANY PETITION IB (IBC)/117(PB)2019	M/S GAIL INDIA LIMITED VS SONI E VEHICLE PVT LTD	Sec 60(5)	13/09/2023	memo party missing and need to sign every page in application and double page numbering and true copy sign missing in annexure page	YOGINDER HANDOO
147	5/9/2023	Interlocutory Application (I.B.C)	710102077382023	COMPANY PETITION IB (IBC)/638(ND)2021	MR. ANKIT GOEL RESOLUTION PROFESSIONAL MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED VS SONI E VEHICLE PVT LTD	Regulation 30, CIRP Regulations, 2016	13/09/2023	page no.113-116,137-138,160-161, not clear pages and rp detail incomplete in memo party	AMAR VIVEK
148	6/9/2023	Interlocutory Application (I.B.C)	710102077972023	COMPANY PETITION IB (IBC)/719(ND)2022	ADDITIONAL DIRECTOR VS MOHAN LAL JAIN	Sec 60(5)	13/09/2023	volume 1 separate index missing. volume 2 index missing. volume 3 index missing.volume 4 index. date missing in vakalatnama. need every page sign and true copy.fill all details in online portal. cut page 335,	Anurag
149	7/9/2023	Interlocutory Application (I.B.C)	710102078012023	COMPANY PETITION IB (IBC)/104(PB)2017	ANIL KOHLI RESOLUTION PROFESSIONAL VS AMARDEEP SINGH SRAN	Application under any other provisions-IBC	13/09/2023	page no.148-149, 211-216, 218-224,228,238-241,244-251,258-282,not clear pages and ticket not allow mid on vakaltnama	ABHISHEK
150	6/9/2023	Interlocutory Application (I.B.C)	710102077952023	COMPANY PETITION IB (IBC)/755(ND)2022	RAJ KUMAR DAD RP OF M/S BLAZE PROMOTERS PVT. LTD. VS AMARDEEP SINGH SRAN	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	20/09/2023	Place stamp paper before Affidavit	SATISH
151	11/9/2023	Interlocutory Application (I.B.C)	710102078492023	COMPANY PETITION IB (IBC)/68(ND)2022	SHRI AMBIKA IMPEX LIMITED VS JAINCO INDUSTRIES	Rule 11 of NCLT, 2016	18/09/2023	section wrong chosen (Choose correct section) and shri ambika impex limited detail incomplete online portal and	MUKESH SUKHIJA
152	11/9/2023	Miscellaneous Application (IBC)	710102078572023	COMPANY PETITION IB (IBC)/505(ND)2022	MAHI BUILDHOME PVT. LTD VS VISWANADHA SARMA	Sec 60(5)	14/09/2023	all pastry\\'s in memo party should be on online portal and page no.42-47 cut page and 56 not clear page and proof service separate file	PRANJAL RAI
153	11/9/2023	Interlocutory Application (I.B.C)	710102078512023	COMPANY PETITION IB (IBC)/1096(PB)2018	CFM ASSETS RECONSTRUCTION PVT LTD VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Sec 60(5)	14/09/2023	sign missing in application page and all party in memo party should be on online portal and page no.27,31-39,43,46,not clear pages and ticket not allow mid on vakalatnama	SHASHANK
154	11/9/2023	Interlocutory Application (I.B.C)	710102078472023	COMPANY PETITION IB (IBC)/239(PB)2023	AMIT JAIN THROUGH POA HOLDER VIPUL JAIN VS RAHEJA DEVELOPERS LIMITED	Rule 11 of NCLT, 2016	14/09/2023	main case No mentioned Properly	Nilotpal Shyam
155	11/9/2023	Interlocutory Application (I.B.C)	710102078482023	COMPANY PETITION IB (IBC)/811(ND)2022	TAPAN CHAKRABORTY VS GEETIKA KWEERA	Application under any other provisions-IBC,Sec 66(1)	14/09/2023	dua payment section 71 and 72.place and date missing in index. mention counsal details in index. added counsal details in memo party. 3Rs court fee missing.	Vishal Gupta
156	6/9/2023	Restoration Application (IBC)	710102077822023	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS SANDEEP JHA	Rule 11 of NCLT, 2016	19/09/2023	case type wrong select restoration due payment 48	Sandhya Chawla

157	8/9/2023	Restoration Application (Companies Act)	710102078242023	COMPANY APPEAL(COMPANIES ACT)/314(ND)2019	SAWHNEY PROMOTERS PVT LTD VS ANIES NCT OF DELHI ND HARYANA	Rule 11 of NCLT	19/09/2023	due payment other rule 48 or (write under rule 48(2)read with Rule 11 of nclt rules in index and in application also) Add respondent Correctly in Online Portal Impugned-Order not open seems technical issue kindly Re-upload and proof service missing	Avdhesh Bairwa
158	11/9/2023	Interlocutory Application (I.B.C)	710102078822023	COMPANY PETITION IB (IBC)/2721(ND)2019	STRAIGHT EDGE CONTRACTS PVT. LTD. VS THREE C SHELTERS PVT. LTD.	Rule 11 of NCLT, 2016	14/09/2023	due payment other section and all party's in memo party should be on online portal	Aseem Atwal
159	11/9/2023	Interlocutory Application (I.B.C)	710102078652023	COMPANY PETITION IB (IBC)/223(ND)2020	MOHIT KUMAR GUPTA VS COMMISSIONER OF CUSTOMS	Sec 60(5)	14/09/2023	page no.35 not clear page and welfare and court fee missing and true copy and sign missing in annexure page	Rajiv Malik
160	12/9/2023	Interlocutory Application (I.B.C)	710102078932023	COMPANY PETITION IB (IBC)/373(PB)2018	JAYANTILAL SUTHAR VS MS. SHALU KHANNA LIQUIDATOR OF M/S JMD OILS PVT. LTD.	Sec 60(5)	14/09/2023	page no.89-103 not clear page and court fee 1 missing in vakalatnama	GUNJAN MITTAL
161	12/9/2023	Company Application(Companies Act)	710102078872023	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/112(ND)2022	AGRANI INFRASTRUCTURE WORKS PRIVATE LIMITED VS EDISONS INFRAPOWER & MULTIVENTURES PRIVATE LIMITED	Rule 11 of NCLT	18/09/2023	mention proper true copy in pdf.	Trisha
162	13/09/2023	Interlocutory Application (I.B.C)	710102079352023	COMPANY PETITION IB (IBC)/937(ND)2018	ANKIT INTERNATIONAL VS IDBI TRUSTEESHIP SERVICES LIMITED	Sec 60(5)	15/09/2023	ANKIT INTERNATIONAL detail incomplete in memo party	Manish Kumar Srivastava
163	12/9/2023	Interlocutory Application (I.B.C)	710102078852023	COMPANY PETITION IB (IBC)/204(ND)2019	POORAN TRADING PVT LTD VS APPLE INDUSTRIES LIMITED	Sec 60(5)	15/09/2023	25 Rs welfare fee 3Rs court fee missing in vakalatnama. date missing in vakalatnama.	ANAND
164	12/9/2023	Company Application(Companies Act)	710102078912023	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2022	TAURUS THERMOPLASTICS PRIVATE LIMITED VS APPLE INDUSTRIES LIMITED	Rule 154, NCLT 2016	19/09/2023	true copy and sign missing in annexure page and memo party missing	TILAK RAJ
165	12/9/2023	Interlocutory Application (I.B.C)	710102079102023	COMPANY PETITION IB (IBC)/204(ND)2021	PUNEET VARMA VS HITESH GOEL	Sec 60(5)	15/09/2023	page no. 45 to 87 sign missing need every page sign.	Sameer
166	12/9/2023	Interlocutory Application (I.B.C)	710102078832023	COMPANY PETITION IB (IBC)/1103(ND)2020	RAJIV BAJAJ VS SUBHASH CHAND	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	15/09/2023	all respondent added in online portal. remove main case name in online portal and added vipin sharma and subhash chad details in online portal.	RAJIV BAJAJ
167	12/9/2023	Interlocutory Application (I.B.C)	710102079072023	COMPANY PETITION IB (IBC)/552(ND)2021	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED VS K.S.N. BUILDWELL PVT LIMITED	Sec 60(5)	18/09/2023	added memo party according to your online portal. affidavit address and notary mismatched.	Ritesh Agrawal
168	5/9/2023	Interlocutory Application (I.B.C)	710102077462023	COMPANY PETITION IB (IBC)/937(ND)2018	ANKIT INTERNATIONAL VS IDBI TRUSTEESHIP SERVICES LIMITED AND ORS	Sec 60(5)	13/09/2023	ANKIT INTERNATIONAL detail incomplete in memo party	Manish Kumar Srivastava
169	13/09/2023	Interlocutory Application (I.B.C)	710102079342023	COMPANY PETITION IB (IBC)/1526(ND)2019	G SATYANARAYANA VS IDBI TRUSTEESHIP SERVICES LIMITED AND ORS	Application under any other provisions-IBC	15/09/2023	address and notary mismatch in affidavit and page no.28-29 not clear pages	Satya Narayana Gudde
170	13/09/2023	Interlocutory Application (I.B.C)	710102079412023	COMPANY PETITION IB (IBC)/113(ND)2021	DR. CHANDRAKANTA SINGHAL VS RAJESH RAMNANI RESOLUTION PROFESSIONAL	Sec 60(5)	15/09/2023	page no.48-55,105-112 hindi page and true copy and sign missing in annexure	lalit mohan
171	13/09/2023	Interlocutory Application (I.B.C)	710102079492023	COMPANY PETITION IB (IBC)/875(PB)2020	ROHIT KISHORE VS AVVAGARI VISHWANADHA SARMA	Application under any other provisions-IBC	15/09/2023	all applicant and respondent detail incomplete online portal memo party and court fee 3 missing	SIDDHARTH SHARMA

172	13/09/2023	Interlocutory Application (I.B.C)	710102079552023	COMPANY PETITION IB (IBC)/1757(PB)2018	ANIL KUMAR VISHWAS AND ANR VS KST INFRASTRUCTURE LIMITED	Sec 60(5)	20/09/2023	SMT. NEERA VISHWAS Details not added in Online Portal Correct Tribunal name on Vakalatnama (try to upload fresh and Clear Vakalatnama) not Handwritten and main case no. also Missing on that	Bhavya Sethi
173	13/09/2023	Interlocutory Application (I.B.C)	710102079322023	COMPANY PETITION IB (IBC)/239(PB)2023	ANJULI SIVARAMAKRISHNAN THROUGH POA HOLDER ASHUMAN SAHIJPAL VS RAHEJA DEVELOPERS LIMITED	Rule 11 of NCLT, 2016	15/09/2023	ib not mention in main case and address and notary mismatch in affidavit	Nilotpal Shyam
174	13/09/2023	Interlocutory Application (I.B.C)	710102079442023	COMPANY PETITION IB (IBC)/89(ND)2018	THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA VS M PLZZAS AND EATS INDIA PVT LTD	Rule 11 of NCLT, 2016	15/09/2023	case type wrong	Sandhya Kohli
175	13/09/2023	Interlocutory Application (I.B.C)	710102079512023	COMPANY PETITION IB (IBC)/89(ND)2018	THE INSOLVENCY AND BANKRUPTCY BOARD VS M/S OM PIZZAS & EATS INDIA PVT LTD	Rule 11 of NCLT, 2016	15/09/2023	memo party missing and case type wrong	Sandhya Kohli
176	14/09/2023	Interlocutory Application (I.B.C)	710102079772023	COMPANY PETITION IB (IBC)/1671(ND)2019	UNION BANK OF INDIA VS MANOJ KULSHRESTHA	Sec 60(5)	18/09/2023	need every page sign and true copy in annexure.	EKTA CHOUDHARY
177	13/09/2023	Company Application(Companies Act)	710102079402023	COMPANY PETITION (COMPANIES ACT)/90(PB)2021	KAPIL BATRA VS MANILA RESORTS PVT. LTD.	Sec. 213,Sec. 241(1)	20/09/2023	WRONG filing	Rajat
178	14/09/2023	Interlocutory Application (I.B.C)	710102079782023	COMPANY PETITION IB (IBC)/439(ND)2022	AMIT VIJAY KARIA VS MANILA RESORTS PVT. LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	20/09/2023	IA not Uploaded Kindly upload your PDF	HONEY SATPAL
179	15/09/2023	Interlocutory Application (I.B.C)	710102079992023	COMPANY PETITION IB (IBC)/2165(ND)2019	SUMAN KUMAR VERMA VS MANILA RESORTS PVT. LTD.	Application under any other provisions-IBC	18/09/2023	sign missing in index and page no.35-38,61-63 not clear pages	SUMAN
180	15/09/2023	Interlocutory Application (I.B.C)	710102080092023	COMPANY PETITION IB (IBC)/2552(ND)2019	SATYENDRA KUMAR SINGH VS JBK DEVELOPERS PVT. LTD.	Sec 60(5)	18/09/2023	page no.39,41,42, cut page and true copy and sign missing in application page	Vikas Kumar
181	15/09/2023	Interlocutory Application (I.B.C)	710102080112023	COMPANY PETITION IB (IBC)/756(ND)2021	HAMMURABI & SOLOMON PARTNERS VS NKG INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	18/09/2023	application file missing	HAMMURABI & SOLOMON PARTNERS
182	15/09/2023	Interlocutory Application (I.B.C)	710102080142023	COMPANY PETITION IB (IBC)/1680(ND)2019	VIKAS CHOPRA VS M/S VHV BEVERAGES PRIVATE LIMITED	Sec 47 (1)	18/09/2023	counsel sign and date place missing in index and counsel detail missing in prayer and page no.61-64 not clear page and true copy sign missing in annexure page	Vivek
183	15/09/2023	Interlocutory Application (I.B.C)	710102080222023	COMPANY PETITION IB (IBC)/268(ND)2021	HEMANSHU JETLEY RP SHRI VISHNU EATABLES INDIA LTD VS M/S VHV BEVERAGES PRIVATE LIMITED	Rule 11 of NCLT, 2016	18/09/2023	Hemanshu Jetley RP Shri Vishnu Eatables India Ltd detail incomplete on online portal	JAGNEET SINGH
184	15/09/2023	Miscellaneous Application(Companies Act)	710102080082023	COMPANY PETITION IB (IBC)/268(ND)2021	PAWAN TIWARI VS SHRI GANGA SHEETHGRAH PVT.LTD	Application under any other provisions	18/09/2023	wrong file please choose location allahabad	UDAI CHANDANI
185	15/09/2023	Interlocutory Application (I.B.C)	710102080152023	COMPANY PETITION IB (IBC)/996(ND)2020	M/S PRABHATAM ADVERTISING PRIVATE LIMITED VS M/S PRABHATAM ADVERTISING PRIVATE LIMITED	Rule 11 of NCLT, 2016	18/09/2023	application file missing	SUNIL
186	14/09/2023	Interlocutory Application (I.B.C)	710102079922023	COMPANY PETITION IB (IBC)/1510(ND)2019	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF KANIK ELECTROICS PRIVATE LIMITED VS M/S PRABHATAM ADVERTISING PRIVATE LIMITED	Application under any other provisions-IBC	18/09/2023	section not match in pdf choose 60(5) in online portal.	AMAR VIVEK
187	1/6/2023	Interlocutory Application (I.B.C)	710102049542023	COMPANY PETITION IB (IBC)/85(ND)2021	M/S PAWAN SECURITY SERVICES VS ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	Sec 60(5)	20/09/2023	True copy sign Missing on Some pages of Annexure and delete ANSAL LOTUS MELANGE PROJECTS PVT. LTD. Details From Online Portal	Avinash Kr Lakhnupal

188	14/09/2023	Interlocutory Application (I.B.C)	710102079792023	COMPANY PETITION IB (IBC)/1089(ND)2018	M/S. TUF METALLURGICAL PVT. LTD. VS EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED	Sec 60(5)	18/09/2023	25Rs welfare and 3Rs court fee missing in vakalatnama. need every page sign and true copy in annexure.	Vaibhav
189	14/09/2023	Interlocutory Application (I.B.C)	710102079852023	COMPANY PETITION IB (IBC)/84(ND)2021	AMIT AGRAWAL VS EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED	Sec 30	18/09/2023	index missing. added all details in index.	Saket
190	14/09/2023	Interlocutory Application (I.B.C)	710102079932023	COMPANY PETITION IB (IBC)/938(PB)2018	INDIAN OVERSEAS BANK VS M/S. RATHI TMT SARIA PVT. LTD.	Sec 60(5)	18/09/2023	memo party not match according online portal. page no. 115,116,117,122,123,135,136 are not clear.	KUNAL TANDON
191	16/09/2023	Interlocutory Application (I.B.C)	710102080412023	COMPANY PETITION IB (IBC)/364(ND)2019	M/S JASMEET ASSOCIATES VS M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	Rule 11 of NCLT, 2016	19/09/2023	case type wrong and section wrong	Sudhir Kumar Dubey
192	15/09/2023	Interlocutory Application (I.B.C)	710102080022023	COMPANY PETITION IB (IBC)/129(ND)2023	ECO GREEN BUILDTECH PRIVATE LIMITED VS SURESH KUMAR VERMA	Sec 60(5)	18/09/2023	section wrong	VAIBHAV TYAGI
193	15/09/2023	Interlocutory Application (I.B.C)	710102080012023	COMPANY PETITION IB (IBC)/129(ND)2023	ECO GREEN BUILDTECH PRIVATE LIMITED VS MRS. PRANATI KUMARI	Sec 60(5)	18/09/2023	section wrong	VAIBHAV TYAGI
194	15/09/2023	Interlocutory Application (I.B.C)	710102080032023	COMPANY PETITION IB (IBC)/129(ND)2023	ECO GREEN BUILDTECH PRIVATE LIMITED VS MR. MOHAN DOBRIYAL	Sec 60(5)	18/09/2023	page no.16,18,24,32,33,36,39, not clear pages and section wrong	VAIBHAV TYAGI
195	15/09/2023	Interlocutory Application (I.B.C)	710102080232023	COMPANY PETITION IB (IBC)/93(ND)2022	EMGREEN IMPEX LIMITED VS SHRI SHYAM OVERSEAS LLP	Rule 11 of NCLT, 2016	19/09/2023	memo party missing	Abhishek
196	16/09/2023	Interlocutory Application (I.B.C)	710102080512023	COMPANY PETITION IB (IBC)/50(ND)2023	NUBERG ENGINEERING LIMITED VS FAITH MERCANTILE PRIVATE LIMITED	Rule 11 of NCLT, 2016	20/09/2023	applicant and respondent detail mismatch on online portal	ANANG
197	16/09/2023	Interlocutory Application (I.B.C)	710102080522023	COMPANY PETITION IB (IBC)/2011(PB)2019	SHYAM ARORA VS FAITH MERCANTILE PRIVATE LIMITED	Sec 60(5)	20/09/2023	page no. 13 to 20 mention true copy.	SHYAM
198	18/09/2023	Interlocutory Application (I.B.C)	710102080872023	COMPANY PETITION IB (IBC)/1617(ND)2019	VIJENDER SHARMA VS FAITH MERCANTILE PRIVATE LIMITED	Application under any other provisions-IBC	20/09/2023	need every page sign.	Vijender Sharma
199	18/09/2023	Interlocutory Application (I.B.C)	710102080792023	COMPANY PETITION IB (IBC)/2552(ND)2019	VINEET AGGARWAL VS PANKAJ NARANG	Sec 49(2)	20/09/2023	welfare missing	Shubham
200	15/09/2023	Interlocutory Application (I.B.C)	710102080212023	COMPANY PETITION IB (IBC)/882(ND)2020	ARUN MISHRA AND SUMAN KAUSHIK VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	19/09/2023	applicant no. 2 detail missing on online portal and address and notary mismatch in affidavit and page no.35,39,41,42,59 not clear page	Akshay Goel
201	18/09/2023	Interlocutory Application (I.B.C)	710102080762023	COMPANY PETITION IB (IBC)/435(ND)2022	PAISALO DIGITAL LIMITED VS SOLITAIRIAN BUILDSPACE PRIVATE LIMITED	Sec 60(5)	20/09/2023	memo party missing	HARSHAL KUMAR
202	18/09/2023	Interlocutory Application (I.B.C)	710102080922023	COMPANY PETITION IB (IBC)/598(ND)2022	ICICI BANK LIMITED VS SOLITAIRIAN BUILDSPACE PRIVATE LIMITED	22(3)(b)	20/09/2023	25Rs welfare fee 3Rs court fee missing in vakalatnama. proper true copy mention in pdf.	KARAN
203	17/09/2023	Restoration Application (IBC)	710102080632023	TRANSFER PETITION (IBC)/86(PB)2021	LT. SH HARISH KUMAR THROUGH ITS LRS VS NCR HEALTHWAYS PVT LTD	Rule 11 of NCLT, 2016	20/09/2023	all applicant detail incomplete on online portal and court fee 3rs. missing and section wrong	Kushank Garg
204	18/09/2023	Restoration Application (IBC)	710102080722023	TRANSFER PETITION (IBC)/87(PB)2021	NULIFE HOSPITAL THROUGH ITS SOLE PROPREITOR LT. SH. HARISH KUMAR THROUGH ITS LRS VS NCR HEALTHWAYS PVT LTD	Rule 11 of NCLT, 2016	20/09/2023	all applicant detail missing online portal and court fee missing	Kushank Garg
205	18/09/2023	Restoration Application (IBC)	710102080712023	TRANSFER PETITION (IBC)/89(PB)2021	NULIFE MATERNITY CENTER THROUGH ITS SOLE PROPREITOR DR. SHAKUNTLA KUMAR VS NCR HEALTHWAYS PVT LTD	Rule 11 of NCLT, 2016	20/09/2023	section wrong and court fee missing in vakaltnama	Kushank Garg

206	18/09/2023	Interlocutory Application (I.B.C)	710102080752023	COMPANY PETITION IB (IBC)/437(ND)2022	PAISALO DIGITAL LIMITED VS SAHNI AQUATECH PRIVATE LIMITED	Sec 60(5)	20/09/2023	memo party missing.	HARSHAL KUMAR
207	19/09/2023	Interlocutory Application (I.B.C)	710102081012023	COMPANY PETITION IB (IBC)/194(PB)2023	RAJENDER KUMAR JAIN VS MS. VIDHI GOEL	Rule 11 of NCLT, 2016	20/09/2023	all partys in memo party should be on online portal	Kanika
208	18/09/2023	Interlocutory Application (I.B.C)	710102080782023	COMPANY PETITION IB (IBC)/258(ND)2023	VINSAN CREDIT AND SECURITIES LIMITED. VS M.U. BUILDCON PRIVATE LIMITED	Sec. 12A	20/09/2023	applicant and respondent detail mismatch on online portal and page no.57 not clear page and ticket not allow mid on vakatlanma	ravinder gupta
209	16/09/2023	Restoration Application (Companies Act)	710102080452023	COMPANY PETITION (COMPANIES ACT)/55(ND)2008	KRISHEN BANS BAHADUR VS THE INSTALMENT SUPPLY LIMITED	Rule 11 of NCLT	20/09/2023	Case type Wrong(Choose restoration Application Correct Petitioner Details in Online Portal according to MOP on Petitioner No. 5	Vivek
210	18/09/2023	Interlocutory Application (I.B.C)	710102080912023	COMPANY PETITION IB (IBC)/2688(ND)2019	RIKAYAA ENTERPRISES PRIVATE LIMITED VS MR. BRIJESH SINGH BHADAURIYA	Rule 11 of NCLT, 2016	20/09/2023	section wrong not match in index. applicant sign missing in prayer.	Kumar
211	18/09/2023	Interlocutory Application (I.B.C)	710102080732023	COMPANY PETITION IB (IBC)/667(ND)2019	DEPARTMENT OF TOWN AND COUNTRY PLANNING HARYANA VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL	Sec 60(5)	20/09/2023	page no.17 not clear page and true copy and sign missing in annexure page	shekhar
212	18/09/2023	Interlocutory Application (I.B.C)	710102080682023	COMPANY PETITION IB (IBC)/460(ND)2023	FRANK EDUCATIONAL AIDS PRIVATE LTD VS M/S. MAYANK TRADING COMPANY	Sec 60(5)	20/09/2023	sign missing in application page and counsel detail missing and section not mention in index and memo party missing	GARGI SHARMA
213	18/09/2023	Restoration Application (IBC)	710102080702023	TRANSFER PETITION (IBC)/88(PB)2021	DR. SHAKUNTLA KUMAR VS NCR HEALTHWAYS PVT LTD	Rule 11 of NCLT, 2016	20/09/2023	section wrong and court fee missing	Kushank Garg
214	18/09/2023	Interlocutory Application (I.B.C)	710102080942023	COMPANY PETITION IB (IBC)/983(ND)2020	BISHWANATH TRADERS AND INVESTMENT LIMITED VS MR. ASHISH SINGH RESOLUTION PROFESSIONAL M/S. VIBRANT BUILDWELL PRIVATE LIMITED	Sec 60(5),Sec 60(5)	20/09/2023	memo party missing in index. date and place missing in index. date missing in vakalatnama. council details mention in index.	Sumesh
215	18/09/2023	Interlocutory Application (I.B.C)	710102080692023	COMPANY PETITION IB (IBC)/189(ND)2023	HENNA CRAFTS OVERSEAS PRIVATE LIMITED VS ASHOK KUMAR JUNEJA	Rule 11 of NCLT, 2016	20/09/2023	section not mention in index. memo party mismatch according online portal.	Raghav
216	18/09/2023	Interlocutory Application (I.B.C)	710102080742023	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS HPS IT SOLUTIONS PRIVATE LIMITED	Sec 60(5)	20/09/2023	memo party missing. affidavit put on after prayer.	HARSHAL KUMAR
217	11/9/2023	Interlocutory Application (I.B.C)	710102078762023	COMPANY PETITION IB (IBC)/471(ND)2023	SANJAY KUMAR SINGH VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec 60(5)	19/09/2023	section wrong. contact to registry	Krishan Kumar
218	15/09/2023	Interlocutory Application (I.B.C)	710102080172023	COMPANY PETITION IB (IBC)/996(ND)2020	TULSI NANDAN KANT BANSAL VS M/S PRABHATAM ADVERTISING PRIVATE LIMITED	Rule 11 of NCLT, 2016	19/09/2023	application missing please re-upload	SUNIL
219	18/09/2023	Interlocutory Application (I.B.C)	710102080772023	COMPANY PETITION IB (IBC)/976(ND)2019	VISHAL KUMAR VS BIMAL KUMAR SHARMA	Sec 60(5)	19/09/2023	page no. 72 to 79,139 to 146 mention type copy in pdf.10Rs welfare fee and 3Rs court fee missing in vakalatnama. remove double pagination numbering in pdf and mention proper pagination numbering in pdf. . page no. 82 to 86,105,109,150 to 164,203,207,208,212 are not clear.	Sonia Malhotra Kumar
220	19/09/2023	Interlocutory Application (I.B.C)	710102081052023	COMPANY PETITION IB (IBC)/1565(PB)2018	SIMMI BHASKAR VS ATUL KUMAR KANSAL	Sec 60(5)	20/09/2023	pdf not upload.	honey Khanna
221	16/09/2023	Interlocutory Application (I.B.C)	710102080442023	COMPANY PETITION IB (IBC)/1082(ND)2020	SAMEER BANSAL VS SANDEEP KUMAR BHATT	Sec 60(5)	19/09/2023	committee of creditor detail mising on portal and ticket not allow mid on vakatlanama	Prashant Katara

222	16/09/2023	Interlocutory Application (I.B.C)	710102080352023	COMPANY PETITION IB (IBC)/645(ND)2022	MR REETESH KUMAR AGARWAL RP OF NAMAN BROADCASTINGS AND TELECOMMUNICATION PVT LTD VS SANDEEP KUMAR BHATT	Sec 12(2)	19/09/2023	dua payment 60(5).applicant sign missing in prayer.	HITESH SACHAR
223	19/09/2023	Interlocutory Application (I.B.C)	710102081072023	COMPANY PETITION IB (IBC)/1565(PB)2018	DEEPAK THAKKAR VS ATUL KUMAR KANSAL	Sec 60(5)	20/09/2023	application missing please re-upload	honey Khanna
224	18/09/2023	Interlocutory Application (I.B.C)	710102080962023	COMPANY PETITION IB (IBC)/1565(PB)2018	ANIL SHARMA VS ATUL KUMAR KANSAL	Sec 60(5)	20/09/2023	pdf not upload.	honey Khanna
225	19/09/2023	Company Application(Companies Act)	710102081142023	COMPANY PETITION (COMPANIES ACT)/59(PB)2020	G.D. MEHTA VS REGISTRAR OF COMPANIES	Application under any other provisions	20/09/2023	all respondent detail incomplete on-line portal	Mrs. Mala Goel
226	19/09/2023	Interlocutory Application (I.B.C)	710102081212023	COMPANY PETITION IB (IBC)/761(ND)2022	MR. ALOK KAUSHIK VS REGISTRAR OF COMPANIES	Rule 11 of NCLT, 2016	20/09/2023	Mr. Alok Kaushik detail incomplete on online portal and page no.67-73 hindi pages	Kanika
227	16/09/2023	Interlocutory Application (I.B.C)	710102080362023	COMPANY PETITION IB (IBC)/892(ND)2020	KNL DRIVELINE PARTS PRIVATE LIMITED VS SPM AUTOMOTIVE COMPONENTS PVT LTD	Sec 60(5)	19/09/2023	rakesh bhatiya detail incomplete on online portal	SHITAL KHATRI
228	16/09/2023	Interlocutory Application (I.B.C)	710102080332023	COMPANY PETITION IB (IBC)/717(ND)2022	KRISHIV POLY PRODUCTS LLP VS BLUE WATER EXPOTRADE INDIA PRIVATELIMITED	Rule 11 of NCLT, 2016	19/09/2023	memo party missing	Abhishek
229	16/09/2023	Interlocutory Application (I.B.C)	710102080322023	COMPANY PETITION IB (IBC)/2628(ND)2019	SHRAVAN KUMAR VISHNOI VS SENIOR SUPERINTENDENT OF POLICE	Sec 60(5)	19/09/2023	applicant detail incomplete in memo party	VIPIN KUMAR KUSHWAHA
230	16/09/2023	Interlocutory Application (I.B.C)	710102080312023	COMPANY PETITION IB (IBC)/479(ND)2023	MANOJ KUMAR SALUJA VS MG MOBILES INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	19/09/2023	memo party missing and counsel detail missing in prayer and true copy and sign missing in annexure page	SNEHA BOTWE
231	19/09/2023	Interlocutory Application (I.B.C)	710102081082023	COMPANY PETITION IB (IBC)/1565(PB)2018	MANU GOEL VS ATUL KUMAR KANSAL	Sec 60(5)	20/09/2023	page no. missing in index and page no. missing in application page	honey Khanna
232	16/09/2023	Interlocutory Application (I.B.C)	710102080552023	COMPANY PETITION IB (IBC)/449(PB)2019	MR. SANJAY GUPTA VS RESOLUTION PROFESSIONAL OF PIYUSH COLONISER LIMITED MR. ASHISH SINGH	Sec 60(5)	19/09/2023	prayer missing. need every page true copy. 1Rs court fee missing in vakalatnama.	SWASTIKA
233	12/9/2023	Interlocutory Application (I.B.C)	710102079152023	COMPANY PETITION IB (IBC)/1744(ND)2019	RAJNEESH NAGAR VS DEBASHISH NANDA	Application under any other provisions-IBC	19/09/2023	Sign missing of counsel in memo party.	SHIKHAR
234	16/09/2023	Interlocutory Application (I.B.C)	710102080262023	COMPANY PETITION IB (IBC)/1718(ND)2019	MAHESH AGGARWAL LIQUIDATOR OF M/S HI RISE INFRATECH PVT. LTD. VS THE INDIAN OVERSEAS BANK & OTHERS	Sec 60(5)	19/09/2023	added all respondent in online portal.	RISHI KUMAR SINGHAL
235	11/9/2023	Interlocutory Application (I.B.C)	710102078752023	COMPANY PETITION IB (IBC)/995(ND)2018	VMS EQUIPMENT PRIVATE LIMITED VS PRIMROSE INFRATECH PRIVATE LIMITED THROUGH ANIL MATTA RP	Application under any other provisions-IBC	19/09/2023	please remove ONE CITY INFRASTRUCTURE PRIVATE LIMITED from online portal as respondent	ANUJA PETHIA
236	12/9/2023	Interlocutory Application (I.B.C)	710102079192023	COMPANY PETITION IB (IBC)/1744(ND)2019	SUNIL NAGAR VS DEBASHISH NANDA	Application under any other provisions-IBC	19/09/2023	sign missing of counsel in memo party. fill all details in online portal according to mop	SHIKHAR
237	16/09/2023	Interlocutory Application (I.B.C)	710102080562023	COMPANY PETITION IB (IBC)/17(ND)2019	RAHUL SINGH VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	19/09/2023	presently in delhi mention in affidavit.	Kumar Mihir
238	16/09/2023	Interlocutory Application (I.B.C)	710102080462023	COMPANY PETITION IB (IBC)/717(ND)2021	MOHIT NAMAN VS KARVY DIGIKONNECT LIMITED	Sec 60(5)	19/09/2023	memo party missing. added place in index. section mention in index. every page sign. written arguments need to be file in additional documents	Pawan Kumar Agrawal
239	19/09/2023	Interlocutory Application (I.B.C)	710102081332023	COMPANY PETITION IB (IBC)/448(ND)2022	ADANI INFRA (INDIA) LIMITED VS H C JAIN PIPES PRIVATE LIMITED	Rule 11 of NCLT, 2016	20/09/2023	section wrong	Raian
240	19/09/2023	Interlocutory Application (I.B.C)	710102081422023	COMPANY PETITION IB (IBC)/1096(PB)2018	MAYA GUPTA VS H C JAIN PIPES PRIVATE LIMITED	Sec 60(5)	20/09/2023	page no.65,109-110, hindi page	Sandeep

241	19/09/2023	Interlocutory Application (I.B.C)	710102081282023	COMPANY PETITION IB (IBC)/900(ND)2020	CHORARIA INDUSTRIES PRIVATE LIMITED VS VIKAS GARG	Application under any other provisions-IBC	20/09/2023	vikash garg detail missing petitioner column on online portal and counsel detail missing in prayer and page no.63.-65 not clear page and court fee rs.1 missing	REEMA JAIN
242	19/09/2023	Company Application(Companies Act)	710102081292023	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	LAXMI TALATI VS HERO MOTOCORP LIMITED	Rule 11 of NCLT	20/09/2023	memo party missing and sign missing in application page and counsel and applicant sign missing in prayer and proof service missing and appeal not mention in index	DIVAYA PRAKASH
243	14/03/2023	Interlocutory Application (I.B.C)	710102023862023	COMPANY PETITION IB (IBC)/1456(ND)2018	JATALIA GLOBAL VENTURES LIMITED VS GOKUL EXIM PVT LTD	Rule 11 of NCLT, 2016	20/09/2023	Case type Wrong (Choose Restoration Application) Mention in Index Also with Proper Subject Matter	Pradeep Kumar
244	29-08-2022	0710102070252022(No.of Docs 0)	0710102070252022/3	COMPANY PETITION IB (IBC)/763(ND)2022	BANYAN TREE NATURAL PRODUCTS PRIVATELIMITED VS. KIXX MEDIA PRIVATE LIMITED	IBC under Sec 7	20-09-2023	sign every pages	
245	20-09-2023	0710102005062022(No.of Docs 2)	0710102005062022/1	INTERLOCUTORY APPLICATION (I.B.C)/374(ND)2022	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	Rule 11 of NCLT, 2016	20-09-2023	documents not showing on dms	shreyak05
246	19-09-2023	0710102055682023(No.of Docs 2)	0710102055682023/1	INTERLOCUTORY APPLICATION (I.B.C)/3593(PB)2023	STATE BANK OF INDIA VS. MASTANA FOODS PVT LTD	Sec 60(5)	20-09-2023	wrong file only uploaded memo of parties	Pankaj_NCL T
247	19-09-2023	0710102077652022(No.of Docs 2)	0710102077652022/4	COMPANY PETITION IB (IBC)/787(ND)2022	LGC SCIENCE AND STANDARDS (INDIA)PRIVATE LIMITED	IBC Section 59	20-09-2023	wrong file uploaded	RAVISHARMA
248	27-09-2022	0710102079202022(No.of Docs 0)	0710102079202022/5	COMPANY PETITION IB (IBC)/756(ND)2022	INFINITY INTERIORS PRIVATE LIMITED VS. ESPIRE RESORTS PRIVATE LIMITED	IBC Under Sec 9	20-09-2023	sign every pages	
249	16-09-2023	0710102016842023(No.of Docs 2)	0710102016842023/2	COMPANY PETITION IB (IBC)/239(PB)2023	VIPUL JAIN AND RACHNA JAIN VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	19-09-2023	Sign missing on every page on rejoinder,true copy sign missing on annexures, page 160 not clear, ticket paste blank side on vakalatnama	D/2579/2012
250	30-03-2023	0710102025302020(No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	19-09-2023	True copy sign missing on annexures	AdvocateShrey
251	30-03-2023	0710102025302020(No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	19-09-2023	True copy sign missing on annexures	AdvocateShrey
252	30-03-2023	0710102025302020(No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	19-09-2023	True copy sign missing on annexures	AdvocateShrey
253	30-03-2023	0710102025302020(No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	19-09-2023	True copy sign missing on annexures	AdvocateShrey
254	29-06-2023	0710102055732023(No.of Docs 0)	0710102055732023/1	INTERLOCUTORY APPLICATION (I.B.C)/4507(ND)2023	SHRAVAN KUMAR VISHNOI VSSENIOR SUPERINTENDENT OF POLICE	Sec 60(5)	19-09-2023	Need to be file in IA	
255	14-09-2023	0710102062562022(No.of Docs 4)	0710102062562022/4	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2022	ASHMEET SINGH BHATIA	Sec 60(5)	19-09-2023	Please file separate filing	Sonam Sharma
256	23-07-2023	0710102064552023(No.of Docs 0)	0710102064552023/1	INTERLOCUTORY APPLICATION (I.B.C)/4288(ND)2023	ANISH AGARWAL VS. YOGENDER GARG	Application under any other provisions-IBC	19-09-2023	True Copy sign missing	
257	18-09-2023	0710102077142023(No.of Docs 2)	0710102077142023/1	INTERLOCUTORY APPLICATION (I.B.C)/4754(ND)2023	MRG INFRABUILD LLP VS. ALGRACE BUILD CARE PRIVATE LIMITED	Sec 60(5)	19-09-2023	Respondent signature missing page No. 11	Admani785@gmail.com
258	16-09-2023	0710102009832023(No.of Docs 3)	0710102009832023/6	INTERLOCUTORY APPLICATION (I.B.C)/985(PB)2023	SURENDRA RAJ GANG	Sec 60(5)	19-09-2023	sign missing on every page of ws true copy sign missing on annexures	advkrishan
259	14-09-2023	0710102020792023(No.of Docs 3)	0710102020792023/3	COMPANY PETITION IB (IBC)/179(ND)2023	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. KKSPUN INDIA LIMITED	IBC under Sec 7	19-09-2023	Separate filing	sss

260	17-09-2023	0710102027402023(No.of Docs 2)	0710102027402023/1	INTERLOCUTORY APPLICATION (I.B.C)/2001(ND)2023	HDFC BANK LIMITED VS. GYAN CHAND MISRA RP OF MASCOT SOHO HOMES PVT LTD & ANR	Sec 60(5)	19-09-2023	Affidavit missing	epochlegal77
261	14-09-2023	0710102032032023(No.of Docs 3)	0710102032032023/1	INTERLOCUTORY APPLICATION (I.B.C)/1969(ND)2023	ASHEMET SINGH BHATIA VS. SUNDRM CONSULTANTS PVT LTD	Rule 11 of NCLT, 2016	19-09-2023	Separate filing	Sonam Sharma
262	22-10-2021	0710102127952019(No.of Docs 4)	0710102127952019/13	COMPANY PETITION IB (IBC)/2399(ND)2019	ROMESH CHANDRA GROVER VS. PARAMOUNT COACHING CENTRE PRIVATE LIMITED	IBC Under Sec 9	19-09-2023	wrong filing	digantmishra 1
263	17-09-2023	0710102043742023(No.of Docs 2)	0710102043742023/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2023	RELIANCE COMMERCIAL FINANCE LIMITED VSGYAN CHANDRA MISRA	Sec 60(5)	19-09-2023	Affidavit missing	epochlegal77
264	8/6/2020	0710102063542020(No.of Docs 0)	0710102063542020/7	COMPANY PETITION (COMPANIES ACT)/158(ND)2020	PANASONIC AVC NETWORKS INDIA COMPANY LIMITED	Sub-Section (1) Of Section 66.	19-09-2023	True copy sign missing	
265	17-09-2023	0710102066062023(No.of Docs 2)	0710102066062023/1	COMPANY PETITION IB (IBC)/460(ND)2023	M/S. MAYANK TRADING COMPANY VS. FRANK EDUCATIONAL AIDS PRIVATE LTD	IBC Under Sec 9	19-09-2023	True copy missing on annexure, sign missing on every page on reply	Adv. Gargi Sharma
266	15-09-2023	0710102082052019(No.of Docs 1)	0710102082052019/33	COMPANY PETITION IB (IBC)/1397(PB)2019	DIAMOND TRAXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	IBC under Sec 7	19-09-2023	wrong filing	assistreg
267	17-09-2023	0710102095122021(No.of Docs 2)	0710102095122021/3	COMPANY PETITION IB (IBC)/243(ND)2022	M/S MODI INFOSOL PVT. LTD VS. ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED	IBC Under Sec 9	19-09-2023	Index missing	khannaasso
268	22-10-2021	0710102127952019(No.of Docs 4)	0710102127952019/13	COMPANY PETITION IB (IBC)/2399(ND)2019	ROMESH CHANDRA GROVER VS. PARAMOUNT COACHING CENTRE PRIVATE LIMITED	IBC Under Sec 9	19-09-2023	wrong filing	digantmishra 1
269	14-09-2023	0710102075172023(No.of Docs 1)	0710102075172023/1	INTERLOCUTORY APPLICATION (I.B.C)/4731(ND)2023	STATE BANK OF INDIA VS. JMT AUTO LIMITED	Rule 11 of NCLT, 2016	19-09-2023	Wrong file.	Klaw
270	18-09-2023	0710102073852023(No.of Docs 2)	0710102073852023/2	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2023	STATE BANK OF INDIA VS. NATIONAL HIGHWAYS AUTHORITY OF INDIA	Sec 60(5)	19-09-2023	order missing	sangallawas sociates
271	17-09-2023	0710102054222023(No.of Docs 2)	0710102054222023/5	COMPANY PETITION (COMPANIES ACT)/124(ND)2023	PRABH PAUL PARMAR VS. ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	19-09-2023	please file in IA	nidsbits
272	14-09-2023	0710102012922023(No.of Docs 2)	0710102012922023/3	INTERLOCUTORY APPLICATION (I.B.C)/1229(PB)2023	VEKAS KUMAR GARG VSASHOK GOEL & ORS.	Application under any other provisions- IBC	19-09-2023	Blank PDF uploaded .	lpjpartners
273	17-09-2023	0710102088272022(No.of Docs 3)	0710102088272022/3	INTERLOCUTORY APPLICATION (I.B.C)/5221(PB)2022	ROHIT SEHGAL VS. BHAVINDER SINGH KHURANA & ORS .	Sec 66(1)	19-09-2023	both reply file separate misc. number	gaganchhabr a777
274	14-09-2023	0710102062842022(No.of Docs 4)	0710102062842022/9	INTERLOCUTORY APPLICATION (I.B.C)/3816(ND)2022	ASHMEET SINGH BHATIA VSSACHIN SINGH	Sec 60(5)	19-09-2023	Please file separate filing	Sonam Sharma
275	12/9/2023	0710102057772023(No.of Docs 2)	0710102057772023/2	INTERLOCUTORY APPLICATION (I.B.C)/4226(ND)2023	SECURITIES AND EXCHANGE BOARD OF INDIA VSRAJIV BAJAJ LIQUIDATOR ANNIES APPAREL PVT. LTD.	Sec 60(5)	19-09-2023	Pagination missing ,	LQRAJIVBAJ AJ
276	14-09-2023	0710102044442023(No.of Docs 1)	0710102044442023/3	COMPANY PETITION IB (IBC)/354(ND)2023	CLOUD RETAIL SOLUTIONS PRIVATE LIMITED VS. SANSPAREIL ENTERPRISES	IBC Under Sec 10	19-09-2023	please remove courts fees and welfare remove from here and paste on blank space. and 1rs court fees missing.	universallegal
277	12/9/2023	0710102055042022(No.of Docs 2)	0710102055042022/6	COMPANY PETITION IB (IBC)/595(ND)2022	SUMARSAI TECHNOLOGIES PRIVATE LIMITED VS. ENERGY EFFICIENCY SERVICES LIMITED	IBC Under Sec 9	19-09-2023	True Copy sign missing	debopriyom ulik
278	22-10-2021	0710102127952019(No.of Docs 4)	0710102127952019/13	COMPANY PETITION IB (IBC)/2399(ND)2019	ROMESH CHANDRA GROVER VS. PARAMOUNT COACHING CENTRE PRIVATE LIMITED	IBC Under Sec 9	19-09-2023	wrong filing	digantmishra 1
279	4/12/2019	0710102159562019(No.of Docs 0)	0710102159562019/11	COMPANY APPLICATION(IBC)/1625(ND)2019	AKHILESH KUMAR GUPTA VS. GOPAL KALRA	Sec 66(1)	19-09-2023	Sign missing on annexures	

280	22-10-2021	0710102127952019(No.of Docs 4)	0710102127952019/13	COMPANY PETITION IB (IBC)/2399(ND)2019	ROMESH CHANDRA GROVER VS. PARAMOUNT COACHING CENTRE PRIVATE LIMITED	IBC Under Sec 9	19-09-2023	wrong filing	digantmishra1
281	16-09-2023	0710102077122023(No.of Docs 1)	0710102077122023/1	INTERLOCUTORY APPLICATION (I.B.C)/4913(ND)2023	ANIL GOEL AUTHORISED PARTNER OF AAA INSOLVENCY PROFESSIONALS LLP RP PRESIDIUM EDUCATIONAL INSTITUTION PVT. LTD. VSZOLTON PROPERTIES PRIVATE LIMITED	Sec 30	19-09-2023	Address missing on affidavit	vivekamar95
282	18-09-2023	0710102041372023(No.of Docs 2)	0710102041372023/4	INTERLOCUTORY APPLICATION (I.B.C)/3577(ND)2023	MR. DEBASHIS NANDA	Sec 30	19-09-2023	need to sign on every pages	Atulbhatia
283	12/9/2023	0710102080172020(No.of Docs 2)	0710102080172020/9	COMPANY PETITION IB (IBC)/1105(ND)2020	NIRMAL TRADING CO. VS. PRINTLAND DIGITAL (INDIA)PVT LTD	IBC Under Sec 9	19-09-2023	true copy sign missing on annexures.	rkpandassoc iates
284	5/9/2020	0710102085632020(No.of Docs 0)	0710102085632020/4	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2020	STAR MAXX PROPERTIES VS. NILESH SHARMA RP	Sec 60(5)	19-09-2023	sign and true copy sign missing	
285	16-09-2023	0710102036172020(No.of Docs 2)	0710102036172020/11	COMPANY PETITION IB (IBC)/827(ND)2020	NEPTUNUS POWER PLANT SERVICES PRIVATE LIMITED VS. JAGSON INTERNATIONAL LIMITED	IBC Under Sec 9	19-09-2023	index make properly, date sign address place missing on index, pagination missing, sign missing every page on ws details missing on ws last page true copy sign missing on annexures	advsanpan
286	14-09-2023	0710102085822020(No.of Docs 1)	0710102085822020/3	COMPANY PETITION (COMPANIES ACT)/175(PB)2020	GREEN EDGE INFRASTRUCTURE PRIVATE LIMITED VS. MAGIC EYE DEVELOPERS PRIVATE LIMITED	Sec. 213,Rule 11 of NCLT,Rule 11 of NCLT	19-09-2023	Blank PDF uploaded	nistha_gupta
287	16-09-2023	0710102062432023(No.of Docs 1)	0710102062432023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/274(ND)2023	SHREE DURGA HOME APPLIANCES PRIVATELIMITED	Application under any other provisions	19-09-2023	True copy missing on annexures	Amitabh Nil
288	17-09-2023	0710102072372023(No.of Docs 2)	0710102072372023/1	INTERLOCUTORY APPLICATION (I.B.C)/4458(ND)2023	BIMAL KUMAR SHARMA VS. V S MATRIX PRIVATE LIMITED	Sec 12(2)	19-09-2023	sign missing on every page on ws	anuraganand 2609
289	14-09-2023	0710102067172023(No.of Docs 1)	0710102067172023/1	COMPANY PETITION IB (IBC)/518(ND)2023	SCB STEELS PRIVATE LIMITED VS. NA	IBC Under Sec 10	18-09-2023	as per your request the documents wrong uploaded.	Advocatebharti@17
290	30-08-2023	0710102075672023(No.of Docs 0)	0710102075672023/1	COMPANY APPLICATION(COMPANIES ACT)/306(ND)2023	TUSHAR KANT JINDAL VS. KURINJI METALS PRIVATE LIMITED	Rule 11 of NCLT	18-09-2023	index missing ,notary not done and file proper way of NCLT	
291	5/9/2023	0710102072122023(No.of Docs 2)	0710102072122023/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2023	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT. LTD. SUMIT SHUKLA	Sec 30	18-09-2023	wrong PDF	maneeshkumartilpata@
292	15-09-2023	0710102050292023(No.of Docs 1)	0710102050292023/2	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2023	PANKAJ NARANG VS. VINEET AGARWAL	19(2)	18-09-2023	Index missing , mobile no missing on vakalatnama	shubhampali wal
293	15-09-2023	0710102056872023(No.of Docs 1)	0710102056872023/1	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	18-09-2023	please file with affidavit , affidavit of service	Prakash K. Pandya
294	15-09-2023	0710102056872023(No.of Docs 1)	0710102056872023/1	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	18-09-2023	please file with affidavit , affidavit of service	Prakash K. Pandya
295	5/9/2023	0710102072122023(No.of Docs 2)	0710102072122023/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2023	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT. LTD. SUMIT SHUKLA	Sec 30	18-09-2023	wrong PDF	maneeshkumartilpata@
296	15-09-2023	0710102017752023(No.of Docs 2)	0710102017752023/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/14(ND)2023	MIDDLE PATH TRADING PRIVATE LIMITED	Sec. 230-232, Sec 234	18-09-2023	Affidavit missing	negimilan04
297	15-09-2023	0710102018162020(No.of Docs 2)	0710102018162020/28	COMPANY PETITION IB (IBC)/571(ND)2020	SREI INFRASTRUCTURE FINANCE LTD. VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	IBC under Sec 7	18-09-2023	Tue Copy sign missing	abhinavagra wal

298	15-09-2023	0710102078942021(No.of Docs 2)	0710102078942021/9	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2021	RAMA TOMAR & ORS VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	18-09-2023	sign every pages missing	varunmudgal
299	5/9/2023	0710102072122023(No.of Docs 2)	0710102072122023/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2023	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT. LTD. SUMIT SHUKLA	Sec 30	18-09-2023	wrong PDF	maneeshkumartilpata@
300	12/9/2023	0710102101742022(No.of Docs 2)	0710102101742022/1	INTERVENTION PETITION (IBC)/44(ND)2022	SECURITIES AND EXCHANGE BOARD OF INDIA VS. RESOLUTION PROFESSIONAL MODEX INTERNATIONAL SECURITIES LIMITED	Sec 60(5)	18-09-2023	Double pagination whole file	karangandhii
301	15-09-2023	0710102056872023(No.of Docs 1)	0710102056872023/1	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	18-09-2023	please file with affidavit , affidavit of service	Prakash K. Pandya
302	15-09-2023	0710102056872023(No.of Docs 1)	0710102056872023/1	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	18-09-2023	please file with affidavit , affidavit of service	Prakash K. Pandya
303	5/9/2023	0710102072122023(No.of Docs 2)	0710102072122023/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2023	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT. LTD. SUMIT SHUKLA	Sec 30	18-09-2023	wrong PDF	maneeshkumartilpata@
304	14-09-2023	0710102056872023(No.of Docs 1)	0710102056872023/2	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	18-09-2023	main case number missing on vakalatnama	akshatsingh7676
305	14-09-2023	0710102012922023(No.of Docs 2)	0710102012922023/2	INTERLOCUTORY APPLICATION (I.B.C)/1229(PB)2023	VEKAS KUMAR GARG VSASHOK GOEL & ORS.	Application under any other provisions-IBC	18-09-2023	1rs court fees missing	lpjpartners
306	5/9/2023	0710102032242023(No.of Docs 32)	0710102032242023/5	COMPANY PETITION IB (IBC)/229(PB)2023	VEDIKA FINCORP PRIVATE LIMITED VS. BESTWAY AGENCIES PRIVATE LIMITED	IBC under Sec 7	18-09-2023	Wrong Index, please mentioned loan agreement person name etc.	Akhilesh_0001
307	13-09-2023	0710102157732019(No.of Docs 2)	0710102157732019/9	INTERLOCUTORY APPLICATION (I.B.C)/1592(ND)2019	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS	Sec 60(5)	15-09-2023	Sign every pages	pradip613
308	7/9/2023	0710200401182016(No.of Docs 2)	0710200401182016/3	COMPANY PETITION (COMPANIES ACT)/60(ND)2016	VANDANA GOSWAMI VS. SHRI SNEH BIHARI ESTATE PRIVATE LIMITED	Application under any other provisions	15-09-2023	pls file all pages clear	vipulganda
309	7/9/2023	0710200401182016(No.of Docs 2)	0710200401182016/3	COMPANY PETITION (COMPANIES ACT)/60(ND)2016	VANDANA GOSWAMI VS. SHRI SNEH BIHARI ESTATE PRIVATE LIMITED	Application under any other provisions	15-09-2023	pls file all pages clear	vipulganda
310	7/9/2023	0710200401182016(No.of Docs 2)	0710200401182016/3	COMPANY PETITION (COMPANIES ACT)/60(ND)2016	VANDANA GOSWAMI VS. SHRI SNEH BIHARI ESTATE PRIVATE LIMITED	Application under any other provisions	15-09-2023	pls file all pages clear	vipulganda
311	7/9/2023	0710200401182016(No.of Docs 2)	0710200401182016/3	COMPANY PETITION (COMPANIES ACT)/60(ND)2016	VANDANA GOSWAMI VS. SHRI SNEH BIHARI ESTATE PRIVATE LIMITED	Application under any other provisions	15-09-2023	pls file all pages clear	vipulganda
312	12/9/2023	0710102065032023(No.of Docs 2)	0710102065032023/1	RESTORATION APPLICATION (IBC)/122(ND)2023	RANA ARCHITECTURAL SOLUTIONS PRIVATELIMITED VSSHANI CORPORATION LIMITED	Application under any other provisions-IBC	14-09-2023	STAMP PAPER MISSING	D54532017
313	13-09-2023	0710102067312021(No.of Docs 2)	0710102067312021/9	INTERLOCUTORY APPLICATION (I.B.C)/4224(PB)2021	YASMIN SABIR ALI VS. RABINDRA KUMAR MINITRI	Sec 60(5)	14-09-2023	STAMP PAPER MISSING	karan.legalis
314	12/9/2023	0710102065032023(No.of Docs 2)	0710102065032023/1	RESTORATION APPLICATION (IBC)/122(ND)2023	RANA ARCHITECTURAL SOLUTIONS PRIVATELIMITED VSSHANI CORPORATION LIMITED	Application under any other provisions-IBC	14-09-2023	STAMP PAPER MISSING	D54532017
315	12/9/2023	0710102065032023(No.of Docs 2)	0710102065032023/1	RESTORATION APPLICATION (IBC)/122(ND)2023	RANA ARCHITECTURAL SOLUTIONS PRIVATELIMITED VSSHANI CORPORATION LIMITED	Application under any other provisions-IBC	14-09-2023	STAMP PAPER MISSING	D54532017
316	12/9/2023	0710102065032023(No.of Docs 2)	0710102065032023/1	RESTORATION APPLICATION (IBC)/122(ND)2023	RANA ARCHITECTURAL SOLUTIONS PRIVATELIMITED VSSHANI CORPORATION LIMITED	Application under any other provisions-IBC	14-09-2023	STAMP PAPER MISSING	D54532017

317	13-09-2023	0710102063562023(No.of Docs 1)	0710102063562023/1	COMPANY PETITION IB (IBC)/514(ND)2023	PLATINUM ADVERTISING PRIVATE LIMITED VS. GAMMA GAANA LIMITED	IBC Under Sec 9	14-09-2023	INDEX MISSING	ankeeta.coda nda
318	13-09-2023	0710102025212022(No.of Docs 2)	0710102025212022/9	INTERLOCUTORY APPLICATION (I.B.C)/1679(ND)2022	SRIGOPAL CHOUDHURY VS. KARNATAKA BANK	Rule 11 of NCLT, 2016	14-09-2023	Sign every pages	abhinavyagi
319	13-09-2023	0710102071712023(No.of Docs 2)	0710102071712023/2	INTERLOCUTORY APPLICATION (I.B.C)/4445(ND)2023	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. 1. MR.NILESH SHARMA RESOLUTION PROFESSIONAL FOR M/S TODAY HOMES & INFRASTRUCTURE PVT. LTD.	Sec 60(5)	14-09-2023	STAMP PAPER MISSING	laxmannclt
320	11/9/2023	0710102052562022(No.of Docs 2)	0710102052562022/12	COMPANY PETITION (COMPANIES ACT)/119(ND)2022	MRS.NAMITA NAYAK CHOPRA VS. MAHOGANY PVT. LTD	Sec. 213,Section 228,Section 379	13-09-2023	wrong filing	gitadv18
321	10/9/2023	0710102007432022(No.of Docs 2)	0710102007432022/6	INTERLOCUTORY APPLICATION (I.B.C)/527(ND)2022	SHYAM SUNDAR AGARWAL VS. RISHABH CHAND LODHA	Sec 60(5)	13-09-2023	Index missing	abhishek.nai k
322	11/9/2023	0710102031472023(No.of Docs 2)	0710102031472023/2	COMPANY PETITION IB (IBC)/305(ND)2023	TRANSLUMINA THERAPEUTICS LLP VS. SAMSON HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	13-09-2023	wrong filing need to file IA	aggmegha
323	11/9/2023	0710102037642022(No.of Docs 2)	0710102037642022/15	INTERLOCUTORY APPLICATION (I.B.C)/4096(ND)2022	M K BATRA VS. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	13-09-2023	page No- 55 to 56 not clear	ashukansal@ gmail.com
324	11/9/2023	0710102006202022(No.of Docs 2)	0710102006202022/3	COMPANY PETITION IB (IBC)/154(ND)2022	MS. RICHA DAVE VS. PURPLE THOUGHTS INDIA PRIVATE LIMITED	IBC Under Sec 9	13-09-2023	Index Missing	dev4152
325	11/9/2023	0710102001152018(No.of Docs 2)	0710102001152018/28	INTERLOCUTORY APPLICATION (I.B.C)/195(PB)2018	MR MAHENDRA KUMAR KHANDELWAL RP OF EDUCOMP SOLUTIONS LTD VS. EDUCOMP SOLUTIONS LTD	Application under any other provisions- IBC	13-09-2023	Sign every pages	AMS.MISHA
326	11/9/2023	0710102027362023(No.of Docs 2)	0710102027362023/3	INTERLOCUTORY APPLICATION (I.B.C)/2005(ND)2023	GRAND REALITY PRIVATE LIMITED VSKAUSHAL DESHMUKH & ORS.	19(2)	13-09-2023	True Copy sign missing some pages	Karanjain,ad v
327	11/9/2023	0710102033322023(No.of Docs 2)	0710102033322023/2	COMPANY PETITION IB (IBC)/286(ND)2023	TRANSLUMINA THERAPEUTICS LLP VS. METRO INSTITUTES OF MEDICAL SCIENCESPRIVATE LIMITED.	IBC Under Sec 9	13-09-2023	need to file IA	aggmegha
328	7/5/2022	0710102132642019(No.of Docs 5)	0710102132642019/3	COMPANY APPLICATION(COMPANIES ACT)/713(ND)2019	NITIN BANSAL VS. ARJUN SHARMA	Rule 11 of NCLT	12/9/2023	only proof of service uploaded	indiajuris
329	7/5/2022	0710102132642019(No.of Docs 5)	0710102132642019/3	COMPANY APPLICATION(COMPANIES ACT)/713(ND)2019	NITIN BANSAL VS. ARJUN SHARMA	Rule 11 of NCLT	12/9/2023	only proof of service uploaded	indiajuris
330	7/9/2023	0710102049622023(No.of Docs 2)	0710102049622023/2	INTERLOCUTORY APPLICATION (I.B.C)/3430(ND)2023	A. VISWANADHA SARMA VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	12/9/2023	address missing on affidavit	manishsri
331	7/5/2022	0710102132642019(No.of Docs 5)	0710102132642019/3	COMPANY APPLICATION(COMPANIES ACT)/713(ND)2019	NITIN BANSAL VS. ARJUN SHARMA	Rule 11 of NCLT	12/9/2023	only proof of service uploaded	indiajuris
332	7/5/2022	0710102132642019(No.of Docs 5)	0710102132642019/3	COMPANY APPLICATION(COMPANIES ACT)/713(ND)2019	NITIN BANSAL VS. ARJUN SHARMA	Rule 11 of NCLT	12/9/2023	only proof of service uploaded	indiajuris
333	8/9/2023	0710102067102020(No.of Docs 2)	0710102067102020/14	COMPANY PETITION IB (IBC)/841(ND)2020	KEDRION BIOPHARMA INC. VS. WIZAMAN IMPEX PVT. LTD.	IBC Under Sec 9	12/9/2023	Sign Missing	DiwanSingh
334	8/9/2023	0710102033072021(No.of Docs 2)	0710102033072021/3	COMPANY PETITION IB (IBC)/253(PB)2021	SSA TRADERS PRIVATE LIMITED	IBC Under Sec 10	12/9/2023	please file with proper way of filing with index, pagination,	Gautam06
335	8/9/2023	0710102103562022(No.of Docs 1)	0710102103562022/2	COMPANY APPEAL(COMPANIES ACT)/204(ND)2023	LATE CAPTAIN V.K. SHARMA THROUGH HIS LRS VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/9/2023	NEED TO SIGN EVERY PAGES	DEEPANK9

336	11/9/2023	0710102099222022(No.of Docs 4)	0710102099222022/7	COMPANY PETITION (COMPANIES ACT)/218(ND)2022	SAURABH BABBAR VS. RANJANA OVERSEAS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	12/9/2023	please file separately both respondent	lexworks
337	8/9/2023	0710102094842021(No.of Docs 1)	0710102094842021/6	INTERLOCUTORY APPLICATION (I.B.C)/6054(PB)2021	RATNESH DEO VS. ALOK KAUSHIK	Sec 60(5)	12/9/2023	Every page sign missing.	rkpandassociates
338	7/9/2023	0710102052482023(No.of Docs 1)	0710102052482023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/49(ND)2023	ELENTEC TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	12/9/2023	true copy sign missing on annexures	Afnaan1990
339	7/9/2023	0710102108052022(No.of Docs 1)	0710102108052022/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2023	ELENTEC INDIA PRIVATE LIMITED	Sub-section (I) of section 230	12/9/2023	true copy sign missing	Afnaan1990
340	29-08-2023	0710102016682022(No.of Docs 2)	0710102016682022/6	INTERLOCUTORY APPLICATION (I.B.C)/996(ND)2022	CAMPTON OWNERS RESIDENTS, WELFARE ASSOCIATION VS. RAVINDER KUMAR GOEL RP M/S SANDWOODS INFRACTECH PROJECTS PRIVATE LIMITED	Sec 60(5)	11/9/2023	sign every pages and service wrong	DEV&DEV
341	29-08-2023	0710102016682022(No.of Docs 2)	0710102016682022/6	INTERLOCUTORY APPLICATION (I.B.C)/996(ND)2022	CAMPTON OWNERS RESIDENTS, WELFARE ASSOCIATION VS. RAVINDER KUMAR GOEL RP M/S SANDWOODS INFRACTECH PROJECTS PRIVATE LIMITED	Sec 60(5)	11/9/2023	sign every pages and service wrong	DEV&DEV
342	29-08-2023	0710102016682022(No.of Docs 2)	0710102016682022/6	INTERLOCUTORY APPLICATION (I.B.C)/996(ND)2022	CAMPTON OWNERS RESIDENTS, WELFARE ASSOCIATION VS. RAVINDER KUMAR GOEL RP M/S SANDWOODS INFRACTECH PROJECTS PRIVATE LIMITED	Sec 60(5)	11/9/2023	sign every pages and service wrong	DEV&DEV
343	29-08-2023	0710102016682022(No.of Docs 2)	0710102016682022/6	INTERLOCUTORY APPLICATION (I.B.C)/996(ND)2022	CAMPTON OWNERS RESIDENTS, WELFARE ASSOCIATION VS. RAVINDER KUMAR GOEL RP M/S SANDWOODS INFRACTECH PROJECTS PRIVATE LIMITED	Sec 60(5)	11/9/2023	sign every pages and service wrong	DEV&DEV
344	2/2/2022	0710102009652022(No.of Docs 0)	0710102009652022/5	COMPANY PETITION IB (IBC)/143(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED VS. NOBAL BUILDTECH PRIVATE LIMITED	IBC under Sec 7	11/9/2023	Only proof of service uploaded	
345	5/9/2023	0710102007592020(No.of Docs 2)	0710102007592020/13	COMPANY PETITION IB (IBC)/379(ND)2020	RAMBARAN SINGH APEX PRIVATE LIMITED VS. HARJI ENGINEERING WORK PRIVATE LIMITED	IBC Under Sec 9	6/9/2023	Index missing	raifanish
346	20-01-2020	0710102009462020(No.of Docs 0)	0710102009462020/5	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	6/9/2023	Index missing and 1rs court fees missing	
347	5/9/2023	0710102007592020(No.of Docs 3)	0710102007592020/14	COMPANY PETITION IB (IBC)/379(ND)2020	RAMBARAN SINGH APEX PRIVATE LIMITED VS. HARJI ENGINEERING WORK PRIVATE LIMITED	IBC Under Sec 9	6/9/2023	Volume wise index missing, true copy sign missing on every page	raifanish
348	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
349	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
350	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
351	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
352	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119

353	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
354	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
355	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
356	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
357	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
358	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
359	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
360	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
361	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
362	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
363	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
364	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
365	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
366	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
367	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
368	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
369	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
370	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
371	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
372	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	6/9/2023	Notary incomplete	hitesh0119
373	4/9/2023	0710102011482022(No.of Docs 2)	0710102011482022/2	INTERLOCUTORY APPLICATION (I.B.C)/1077(PB)2022	RABINDRA KUMAR MINTRI VSMADHAV SARAN AGARWAL & ORS	Application under any other provisions-IBC	5/9/2023	wrong service, index wrong, only 63 pages upload showing in the 89 pages in the index.	CHITRA123
374	4/9/2023	0710102041692023(No.of Docs 4)	0710102041692023/2	COMPANY PETITION IB (IBC)/300(ND)2023	CANARA BANK VS. TRN ENERGY PRIVATE LTD.	IBC under Sec 7	5/9/2023	Page No- 1 to 5 sign missing ,	rakesh@12
375	4/9/2023	0710102042772023(No.of Docs 3)	0710102042772023/4	COMPANY PETITION (COMPANIES ACT)/88(ND)2023	MR PRADEEP KUMAR KANDHARI VS. RUPA DAIRY FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/9/2023	Volume wise index missing,	chamerno495
376	5/9/2023	0710102008232023(No.of Docs 2)	0710102008232023/2	COMPANY APPEAL(COMPANIES ACT)/55(ND)2023	DELHI FINANCIERS PRIVATE LIMITED	Sec 252 (3)	5/9/2023	wrong filing	laxmirajni

377	4/9/2023	0710102041192023(No.of Docs 3)	0710102041192023/6	COMPANY PETITION IB (IBC)/327(ND)2023	HEALTHIANS RESEARCH CENTRE PRIVATELIMITED VS. NAYATI HEALTHCARE & RESEARCH NCR PRIVATELIMITED	IBC Under Sec 9	5/9/2023	Volume wise index missing, sign missing 1-4 pages,	trustlegal
378	5/9/2023	0710102055542023(No.of Docs 1)	0710102055542023/3	INTERLOCUTORY APPLICATION (I.B.C)/3454(ND)2023	GIAN CHAND NARANG LIQUIDATOR VS. STATE BANK OF INDIA	Application under any other provisions- IBC	5/9/2023	index wrong, pagination, court fees and welfare put on blank side on vakalatnama.	SKROUT2022
379	2/9/2023	0710102058212023(No.of Docs 2)	0710102058212023/2	INTERLOCUTORY APPLICATION (I.B.C)/3916(ND)2023	AAA INSOLVENCY PROFESSIONALS LLP	Sec 12(2)	4/9/2023	sign missing	ADITYAGAU RI
380	2/9/2023	0710102038152022(No.of Docs 2)	0710102038152022/7	COMPANY PETITION IB (IBC)/390(ND)2022	KAY EM COPPER PRIVATE LIMITED VS. DUKE SPONGE & IRON PRIVATE LIMITED	IBC Under Sec 9	4/9/2023	True copy sign missing	agslegal
381	1/9/2023	0710102089852022(No.of Docs 1)	0710102089852022/3	INTERLOCUTORY APPLICATION (I.B.C)/5348(ND)2022	SAWARIA SETH INFRATECH PRIVATE LIMITED VS. NITYA REALTECH PRIVATE LIMITED	Sec 60(5)	4/9/2023	wrong file only 1 page upload	asojha1
382	4/9/2023	0710102166622019(No.of Docs 2)	0710102166622019/12	COMPANY PETITION (COMPANIES ACT)/31(ND)2020	UNION OF INDIA THROUGH SFIO VS. MOHAN INDIA PRIVATE LIMITED	Sec. 271-273	4/9/2023	SIGN EVERY PAGES	sfionclt
383	2/9/2023	0710102038322022(No.of Docs 2)	0710102038322022/7	COMPANY PETITION IB (IBC)/389(ND)2022	KAY EM COPPER PRIVATE LIMITED VS. OYSTER STEEL & IRON PRIVATE LIMITED	IBC Under Sec 9	4/9/2023	True Copy sign missing	agslegal
384	1/9/2023	0710102089912022(No.of Docs 2)	0710102089912022/2	INTERLOCUTORY APPLICATION (I.B.C)/5408(ND)2022	SAWARIA SETH INFRATECH PRIVATE LIMITED VS. PROVIEW INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	4/9/2023	wrong file only 1 page upload	asojha1
385	2/9/2023	0710102012322023(No.of Docs 7)	0710102012322023/2	INTERLOCUTORY APPLICATION (I.B.C)/788(ND)2023	DESTINOS INDIA GURUS PRIVATE LIMITED VS. YES BANK LIMITED	Section 424	4/9/2023	WRONG FILING PLEASE DO SEPERATE FILING	ANANJAY SINGH
386	22/08/2023	710102009702023	0710102009702023/8	ALLIANCE REVOLUTION INFRA PROJECTSPRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	5/9/2023	Sign msising in whole document,	
387				Vs.					
388	6/7/2023	710102014442021	0710102014442021/10	LENA BUILDCON PVT LTD	Sec. 230-232 - Second Motion	Order	5/9/2023	Sign msising in whole document,	
389				Vs.					
390	21/08/2023	710102016082023	0710102016082023/11	FORTIS EMERGENCY SERVICES LIMITED	Sec. 230-232, Sec 234	Order	5/9/2023	Pages 24 and 25 according to PDF not clear,	
391				Vs.					
392	21/08/2023	710102022152018	0710102022152018/6	ASSISTANT COMMISSIONER OF INCOME TAX	Sec 252 (1) - By Government Body	Report	5/9/2023	Index msising, Sign msising in document, Need to file in Appeal petition,	
393				Vs.					
394				REGISTRAR OF COMPANIES M/S STRUM INFRA DEVELOPMENT PVT. LTD					
395	22/08/2023	710102024682023	0710102024682023/2	GSC GLASS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	5/9/2023	Pages 48,56,78 according to PDF not clear, Pages 50 to 54,57,58,61 to 76,79 to 82	
396				Vs.					
397	10/8/2023	710102028042018	0710102028042018/3	INCOME TAX OFFICER WAR 19	Sec 252 (1) - By Government Body	Report	5/9/2023		
398				Vs.					
399				REGISTRAR OF COMPANIES M/S PANACHE ASSOCIATES PRIVATE LIMITED					